MINUTES OF NORMS COMMITTEE (NC-7) OF PLASTIC & RUBBER PRODUCTS' MEETING NO.04/AM20 (HELD ON 19.06.2019) UNDER THE CHAIRMANSHIP OF SHRI VIJAY KUMAR, ADDL. DGFT

Meeting No. 04/87-NC-7/2019 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 19.06.2019, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

1) **Shri Nand Lal, Consultant, DIPP**
2) **Shri Shaish Kumar, Technical Expert (Consultant), DGFT**
3) **Shri D.N. Mathur, Technical Expert (Consultant), DGFT**
4) **Shri O.P. Sharma, Technical Expert (Consultant), D/o C&PC**
5) **Shri Ashok Chander Bhatt, FTDO**

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-38	The Plastics Export Promotion Council	**HQ F. No.** 01/87/162/00031/AM19/DES-VII	Status: **Closed**
NC No.:04/AM20 Dated: 19.06.2019			

Subject: Request for inclusion of two more items in Import Item of SION A-2702

Decision: The committee considered the case as per agenda and noted that council was requested to provide data from few more firms for consideration of the case. However, no reply was received from the council. Therefore, committee decided to close the request of the council.

Case No. A-39	**M/s Amrapali Plastic Industries**	**HQ F. No.** 01/87/050/00565/AM19/ DES-VII	Status: **Deferred**
NC No.:04/AM20 Dated: 19.06.2019	**Adv. Lic. No. and Date** 0310824422 dated 12.10.2018	**RA F. No.** 03/94/040/00616/AM19	

Subject: Request for enhance their wastage from 5% to 15%.

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Decision: The committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case to explain the export product along with sample and process involved along and deferred the case.

Case No. A-40	3B Films Pvt. Limited	**HQ F. No.** 01/87/50/00186/AM19/DES-VII	Status: **Deferred**
NC No.:04/AM20 Dated: 19.06.2019	**Adv. Lic. No. and Date** 3410043864 dated 06.02.2018	34/24/040/00265/AM18	

Subject: Fixation of Adhoc Norms.

Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}

Case No. A-41	M/s Finotex Fibrecast Pvt. Limited	**HQ F. No.** 01/87/50/00231/AM17/DES-VII	Status: **Deferred**
NC No.:04/AM20 Dated: 19.06.2019	**Adv. Lic. No. and Date** 3110066056 dated 16.03.2016	31/24/040/00173/AM16	

Subject: Request for enhance their wastage from 7% to 15%.

Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}

Case No. A-42	M/s Multibase India Ltd.	**HQ F. No.** 01/87/050/00142/AM18/ DES-VII	Status: **Approved**
NC No.:04/AM20 Dated: 19.06.2019	**Adv. Lic. No. and Date** 0310813284 dt.16.05.2017	03/95/040/00103/AM18	

Subject: Amend the description of Export Item.

Decision: The committee considered the request of the firm and decided that in the minutes of Norms Committee-VII Meeting No.4/87-ALC1/2017 which was held on 16.05.2017 the description of Export Item may be **read as Thermoplastic Elastomer** instead of Polymer for Toothbrush Handle- Thermoplastic Elastomer-TPE

Case No. A-43	M/s High point Tradelink Pvt. Ltd.	**HQ F. No.** 01/87/050/00395/AM17/ DES-VII	Status: **Deferred**
NC No.:04/AM20 Dated: 19.06.2019			

Subject: Request to enhance the quantity of Import Item Melamine in respect of following 5 authorizations:

S. No	A.A. No.	Dated
1.	02110206974	28.08.2018

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2.	02110207574	04.05.2017
3.	02110207705	22.06.2017
4.	02110207758	21.07.2017
5.	02110207966	09.11.2017

Decision: The committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case to explain the export product along with sample and process involved along with detailed justification for enhancement and deferred the case.

Case No. A-43	M/s. ATG Tires Pvt. Ltd.	**HQ F. No.** 01/87/162/00001/AM19/DES-VII	Status: **Deferred**
NC No.:04/AM20 Dated: 19.06.2019	**Ref. No.** KA SEZ/100% EOU/II/02/2013-14/4016		

Request: Fixation of Standard Input-Outupt Norms (SION)-Automobile Tyres-off-Highway Tyre (OHT)

Decision: The Committee considered the case as per agenda and noted that a DL was issued to the firm by Department for Promotion of Industry and Internal Trade. Therefore, committee decided to defer the case.

ONLINE CASES

1	**Case No.:332/24/87-ALC1/2018**	Party Name: JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01138/AM19/	RLA File :15/24/040/00007/AM16/	Lic.No/Date:1510022062 07.05.2015	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

2	**Case No.:388/24/87-ALC1/2018**	Party Name: GLARE HOUSEHOLD PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/01194/AM19/	RLA File :24/24/040/00004/AM16/	Lic.No/Date:2410041731 20.05.2015	

Decision The committee considered the case as per agenda and decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Articles of Melamine (Melamine Dinnerware, Decorative Serving Trays, Coasters, Trivet, Crockery etc.)	50000Kg	Melamine Moulding Compound (MW 309)	50382.7Kg

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT

		Melamine Moulding Compound (GC 004)	2353.9Kg
		Melamine Moulding Compound (GF 005)	2263.4Kg
		Melamine Foil Paper (Plain Paper) 42+/- 2 GSM (1 Ream Contains 500 Sheets of 700mm X 500 mm paper)	Net to Net
RA may take consequential action as per Policy / Procedures			

3	**Case No.:335/24/87-ALC1/2018**	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01141/AM19/	RLA File :26/24/040/00002/AM16/	Lic.No/Date:2610012719 03.07.2015	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

4	**Case No.:327/24/87-ALC1/2018**	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01133/AM19/	RLA File :26/24/040/00003/AM16/	Lic.No/Date:2610012720 06.07.2015	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

5	**Case No.:328/24/87-ALC1/2018**	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01134/AM19/	RLA File :26/24/040/00005/AM16/	Lic.No/Date:2610012721 13.07.2015	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

6	**Case No.:26/24/87-ALC1/2018**	Party Name: MANALI PETROCHEMICALS LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00832/AM19/	RLA File :04/24/040/00103/AM16/	Lic.No/Date:0410160834 24.07.2015	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}			

7	**Case No.:329/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File	RLA File	Lic.No/Date:0810135750	

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उप महानिदेशक विदेश व्यापार / Dy. DGFT
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Udyog Bhawan, New Delhi

	:01/87/050/01135/AM19/	:08/24/040/00090/AM16/	28.07.2015	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

8	**Case No.:330/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01136/AM19/	RLA File :08/24/040/00077/AM16/	Lic.No/Date:0810135752 28.07.2015	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

9	**Case No.:331/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01137/AM19/	RLA File :08/24/040/00135/AM16/	Lic.No/Date:0810135763 03.08.2015	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

10	**Case No.:68/24/87-ALC1/2018**	Party Name: GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00874/AM19/	RLA File :08/24/040/00037/AM16/	Lic.No/Date:0810135841 13.08.2015	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

11	**Case No.:333/24/87-ALC1/2018**	Party Name: VIJAY ENTERPRISES PVT.LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01139/AM19/	RLA File :08/24/040/00142/AM16/	Lic.No/Date:0810135862 17.08.2015	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

12	**Case No.:334/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01140/AM19/	RLA File :08/24/040/00125/AM16/	Lic.No/Date:0810135867 17.08.2015	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

13	**Case No.:25/24/87-ALC1/2018**	Party Name: ARVIND LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00831/AM19/	RLA File :08/24/040/00145/AM16/	Lic.No/Date:0810135906 20.08.2015	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

14	**Case No.:336/24/87-ALC1/2018**	Party Name: UNIPATCH RUBBER LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01142/AM19/	RLA File :05/24/040/00179/AM16/	Lic.No/Date:0510395377 20.08.2015	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Department for Promotion of Industry and Internal Trade			

15	**Case No.:338/24/87-ALC1/2018**	Party Name: SRF LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01144/AM19/	RLA File :04/24/040/00132/AM16/	Lic.No/Date:0410160963 28.08.2015	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT			

16	**Case No.:20/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00826/AM19/	RLA File :08/24/040/00163/AM16/	Lic.No/Date:0810135949 31.08.2015	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

17	**Case No.:6/20/87-ALC1/2015**	Party Name: WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/00250/AM16/	RLA File :02/24/040/00120/AM16/	Lic.No/Date:0210206166 18.09.2015	

Decision : Based on the technical comments of Department of Chemicals and Petro Chemicals, committee decided to adopt the following norms :

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
1.Belsil (R) UL 630 M5(Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	1Kg	Wacker PDM siloxane{ Poly Dimethyl Siloxane}	0.489Kg
		Marlon AS 3/ Rhodacal SS A/R	0.0387Kg

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
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		Iso Tridecanol Ethoxylated/Iso Tridecyl Alcohol Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/ O13-30/O 13-60 Imbentin- T 100 90%/T-050/ T-030	0.0143Kg
		Packing Material	As per policy, if applicable
2.Belsil (R) UL 630 M5(Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	1Kg	Wacker PDM siloxane{ Poly Dimethyl Siloxane}	0.489Kg
		Marlon AS 3/ Rhodacal SS A/R	0.0387Kg
		Iso Tridecanol Ethoxylated/Iso Tridecyl Alcohol Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/ O13-30/O 13-60 Imbentin- T 100 90%/T-050/ T-030	0.0143Kg
		Packing Material	As per policy, if applicable
3. Belsil (R) UL 9810 M5(Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	1Kg	Wacker PDM siloxane{ Poly Dimethyl Siloxane}	0.452Kg
		Marlon AS 3/ Rhodacal SS A/R{Liner Alkyl Benzene Sulphonic Acid}	0.0543Kg
		Iso Tridecanol Ethoxylated/Iso Tridecyl Alcohol Lutensol TO 108/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/ O13-30/O 13-60 Imbentin- T 100 90%/T-050/ T-030	0.059Kg
		Packing Material	As per policy, if applicable
4. Belsil (R) UL 9810 M5(Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	1Kg	Wacker PDM siloxane{ Poly Dimethyl Siloxane}	0.452Kg
		Marlon AS 3/ Rhodacal SS A/R{Liner Alkyl Benzene Sulphonic Acid}	0.054Kg
		Iso Tridecanol Ethoxylated/Iso Tridecyl Alcohol Lutensol TO 108/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/ O13-30/O 13-60	0.059Kg

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
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		Imbentin- T 100 90%/ T-050/ T-030	
		Packing Material	As per policy, if applicable
5. Belsil (R) HL 2999 M3 (Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	1Kg	Wacker PDM siloxane{ Poly Dimethyl Siloxane}	0.5950Kg
		Iso Tridecanol Ethoxylated/Iso Tridecyl Alcohol Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/ O13-30/O 13-60 Imbentin- T 100 90%/T-050/ T-030	0.0350Kg
		Wacker Silazane HMN {Hexamethyldislazane}	0.00177Kg
		Sodium Benzoate	0.0045Kg
		CITRIC ACID ANHYDROUS 2-Hydroxy 1,2,3 Propane Tricaboxylic Acid	0.0033Kg
		RHODICARE T (Xanthan Gum)	0.0013Kg
		HEXAMETHYLDISILOXANE	0.00008Kg
		Packing Material	As per policy, if applicable
6.Belsil (R) HL 2999 M3 (Emulsion of Silicone Fluid/Dimethyl Polysiloxane)		Wacker PDM Siloxane/EXT LINEAR/EXT LINEAR{ Poly Dimethyl Siloxane}	0.595Kg
		Iso Tridecanol Ethoxylated/Iso Tridecyl Alcohol Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/ O13-30/O 13-60 Imbentin- T 100 90%/T-050/ T-030	0.0350Kg
		Wacker Silazane HMN Hexamethyldislazane	0.00177Kg
		Sodium Benzonate	0.0045 Kg
		CITRIC ACID ANHYDROUS 2-Hydroxy 1,2,3 Propane Tricaboxylic Acid	0.0033Kg
		RHODICARE T (Xanthan Gum)	0.0013Kg
		HEXAMETHYLDISILOXANE	0.00008Kg
		Packing Material	As per policy, if

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
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			applicable
7. Belsil (R) UL 9819 (Emulsion of Silicone Fluid/Dimethyl Polysiloxane	1Kg	Wacker PDM Siloxane{ Poly Dimethyl Siloxane}	0.440Kg
		Iso Tridecanol Ethoxylated/Iso Tridecyl Alcohol Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/ O13-30/O 13-60 Imbentin- T 100 90%/T-050/ T-030	0.0470Kg
		Marlon AS 3/ Rhodacal SS A/R {Linear Alkyl Benzene Sulphonic Acid}	0.0377Kg
		2- Methyl- 4- Isothiazolin-3-one 5-Chloro-2- Methyl- 4 Isothiazolin-3-one Kathon CG /Microcare ITO	0.00113Kg
		Packing Material	As per policy, if applicable
8. Belsil (R) ADM 331 (Emulsion of Amino Silicone Fluid/Amino Polysiloxane)	1Kg	Wacker PDM Siloxane{ Poly Dimethyl Siloxane}	0.348Kg
		Wacker AK 10 (Dimethyl Polysiloxane)	0.00894Kg
		Silane PC 1220/Geinosil GF 95/Silane USI D1311/ JH-A 602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.00363Kg
		CITRIC ACID ANHYDROUS 2-Hydroxy 1,2,3 Propane Tricaboxylic Acid	0.00417Kg
		Sodium Benzoate	0.0046Kg
		HEXAMETHYLDISILOXANE	0.00002Kg
		DEHYQUART A CA Cetrimonium Chloride	0.010Kg
		Packing Material	As per policy, if applicable
9.Powersoft (R) 270 (Emulsion of Amino Silicone Fluid/Amino Polysiloxane)	1Kg	Wacker PDM Siloxane{ Poly Dimethyl Siloxane}	0.383Kg
		Iso Tridecanol Ethoxylated/Iso Tridecyl Alcohol Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/ O13-30/O 13-60	0.185Kg

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
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		Imbentin- T 100 90%/T-050/ T-030	
		Silane PC 1220/Geinosil GF 95/Silane USI D1311/ JH-A 602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.0137Kg
		HEXAMETHYLDISILOXANE	0.00005Kg
		Packing Material	As per policy, if applicable
10. Wacker (R) Finish CT 183E / Wacker (R) Finish CT 190M (Emulsion of Amino Silicone Fluid/Amino Polysiloxane)	1Kg	Wacker PDM Siloxane{ Poly Dimethyl Siloxane}	0.01778Kg
		Lutensol XL 80/Lutensol XL 50 Mono{2 Propylheptyl}, ether, polymer with Oxirane	0.0869Kg
		Iso Tridecanol Ethoxylated/Iso Tridecyl Alcohol Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/ O13-30/O 13-60 Imbentin- T 100 90%/T-050/ T-030	0.0188Kg
		Silane PC 1220/Geinosil GF 95/Silane USI D1311/ JH-A 602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.0089Kg
		HEXAMETHYLDISILOXANE	0.00001Kg
		Packing Material	As per policy, if applicable
11. Wacker (R) Finish CT 933E (Emulsion of Amino Silicone Fluid/Amino Polysiloxane)	1Kg	Wacker PDM Siloxane{ Poly Dimethyl Siloxane}	0.1606
		Lutensol XL 80/Lutensol XL 50 Mono{2 Propylheptyl}, either , polymer with Oxirane	0.079
		Iso Tridecanol Ethoxylated/ Iso Tridecyl Alcohol Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O 13-60 Imbentin-T 100 90%/ T-030	0.0168
		Silane PC 1220/Geinosil GF 95/Silane USI D1311/ JH-A 602 Silane Coupling Agent	0.0081

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उप महानिदेशक विदेश व्यापार / Dy. DGFT
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वाणिज्य एवं उद्योग मंत्रालय
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		(Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	
		HEXAMETHYLDISILOXANE	0.00001
``		Pluronic F 127 Prill / Poloxamer 407/ Synperonic PE /F127 (Flake)	0.0472Kg
		Packing Material	As per policy, if applicable
12. Wetsoftl (R) 237 Cone (Emulsion of Speciality Polysiloxane)	1Kg	Wetsoft NE 809/ Wetsoft NE 810/ Wacker Intermediate C 404/Wacker Intermediate C 405 {Specialty Polysioxane}	0.701Kg
		Packing Material	As per policy, if applicable
13. Wetsoftl (R) 333 Cone (Emulsion of Speciality Polysiloxane)	1Kg	Wetsoft NE 809/ Wetsoft NE 810/ Wacker Intermediate C 404/Wacker Intermediate C 405 {Specialty Polysioxane}	0.113
		Lutensol 80/Lutensol XP 50 Poly{Oxy 1,2 ethanediyl} alpha 2 Propylheptyl, omega hydroxyl 2 Propylheptanol	0.0121Kg
		BAYPRET USV (Modified Polyether, Aqueous preparation)	0.1645Kg
		2- Methyl- 4- Isothiazolin-3-one 5-Chloro-2- Methyl- 4 Isothiazolin-3-one Kathon CG /Microcare ITO	0.001Kg
		Packing Material	As per policy, if applicable
14. Belsil (R) HL 2899 (Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	1Kg	Wacker PDM Siloxane{ Poly Dimethyl Siloxane}	0.577
		Wacker Silazane HMN Hexamethyldislazane	0.0017
		HEXAMETHYLDISILOXANE	0.00009
		PLURIOL E 200	0.00498
		Pluronic F 127 Prill / Poloxamer 407/ Synperonic PE /F127 (Flake)	0.0299Kg
		RHODICARE T (Xanthan Gum)	0.00166

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
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		CITRIC ACID ANHYDROUS 2-Hydroxy 1,2,3 Propane Tricaboxylic Acid	0.00326
		Sodium Benzoate	0.0045
		Packing Material	As per policy, if applicable
RA may take consequential action as per Policy / Procedures			

18	**Case No.:341/24/87-ALC1/2018**	Party Name: SUMILON POLYESTER LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01147/AM19/	RLA File :52/24/040/00046/AM16/	Lic.No/Date:5210041639 23.09.2015	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

19	**Case No.:342/24/87-ALC1/2018**	Party Name: NAVRATAN SPECIALTY CHEMICALS LLP	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01148/AM19/	RLA File :08/24/040/00209/AM16/	Lic.No/Date:0810136184 06.10.2015	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

20	**Case No.:27/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00833/AM19/	RLA File :08/24/040/00174/AM16/	Lic.No/Date:0810136316 15.10.2015	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

21	**Case No.:344/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01150/AM19/	RLA File :08/24/040/00200/AM16/	Lic.No/Date:0810136317 15.10.2015	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

22	**Case No.:345/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01151/AM19/	RLA File :08/24/040/00221/AM16/	Lic.No/Date:0810136333 19.10.2015	

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उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

23	**Case No.:347/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01153/AM19/	RLA File :08/24/040/00213/AM16/	Lic.No/Date:0810136419 02.11.2015	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

24	**Case No.:349/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01155/AM19/	RLA File :08/24/040/00217/AM16/	Lic.No/Date:0810136420 02.11.2015	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

25	**Case No.:391/24/87-ALC1/2018**	Party Name: RAVJI KHODA AND SONS	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01197/AM19/	RLA File :24/24/040/00026/AM16/	Lic.No/Date:2410041858 03.11.2015	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a)Details of Import Item indicating name and technical characteristics

26	**Case No.:182/24/87-ALC1/2018**	Party Name: SYNTHETIC PACKERS P LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00988/AM19/	RLA File :07/24/040/00247/AM16/	Lic.No/Date:0710109010 05.11.2015	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

27	**Case No.:183/24/87-ALC1/2018**	Party Name: SYNTHETIC PACKERS P LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00989/AM19/	RLA File :07/24/040/00246/AM16/	Lic.No/Date:0710109009 05.11.2015	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

28	**Case No.:19/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00825/AM19/	RLA File :08/24/040/00231/AM16/	Lic.No/Date:0810136548 19.11.2015	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

29	**Case No.:21/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00827/AM19/	RLA File :08/24/040/00278/AM16/	Lic.No/Date:0810136547 19.11.2015	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

30	**Case No.:348/24/87-ALC1/2018**	Party Name: RATHNA PACKAGING INDIA PVT.LTD,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01154/AM19/	RLA File :07/24/040/00275/AM16/	Lic.No/Date:0710109070 23.11.2015	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

31	**Case No.:40/24/87-ALC1/2018**	Party Name: KAYPEE POLYMERS	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00846/AM19/	RLA File :08/24/040/00297/AM16/	Lic.No/Date:0810136627 03.12.2015	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

32	**Case No.:22/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00828/AM19/	RLA File :08/24/040/00255/AM16/	Lic.No/Date:0810136668 07.12.2015	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

33	**Case No.:24/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00830/AM19/	RLA File :08/24/040/00290/AM16/	Lic.No/Date:0810136669 07.12.2015	

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

34	**Case No.:28/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00834/AM19/	RLA File :08/24/040/00253/AM16/	Lic.No/Date:0810136667 07.12.2015	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

35	**Case No.:56/24/87-ALC1/2018**	Party Name: TEGA INDUSTRIES LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00862/AM19/	RLA File :02/24/040/00159/AM16/	Lic.No/Date:0210206358 15.12.2015	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

36	**Case No.:360/24/87-ALC1/2018**	Party Name: SYNTHETIC PACKERS P LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01166/AM19/	RLA File :07/24/040/00314/AM16/	Lic.No/Date:0710109179 18.12.2015	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

37	**Case No.:23/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00829/AM19/	RLA File :08/24/040/00310/AM16/	Lic.No/Date:0810136782 23.12.2015	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

38	**Case No.:36/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00842/AM19/	RLA File :08/24/040/00327/AM16/	Lic.No/Date:0810136784 28.12.2015	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

39	**Case No.:350/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01156/AM19/	RLA File :08/24/040/00307/AM16/	Lic.No/Date:0810136797 29.12.2015	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

40	**Case No.:351/24/87-ALC1/2018**	Party Name: SRF LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01157/AM19/	RLA File :04/24/040/00126/AM16/	Lic.No/Date:0410161475 30.12.2015	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

41	**Case No.:352/24/87-ALC1/2018**	Party Name: SRF LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01158/AM19/	RLA File :04/24/040/00127/AM16/	Lic.No/Date:0410161476 30.12.2015	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

42	**Case No.:356/24/87-ALC1/2018**	Party Name: BASRUR UNISEAL PRIVATE LIMITED.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01162/AM19/	RLA File :07/24/040/00342/AM16/	Lic.No/Date:0710109244 08.01.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

43	**Case No.:378/24/87-ALC1/2018**	Party Name: SHREE TIRUPATI POLYPACK	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01184/AM19/	RLA File :24/24/040/00038/AM16/	Lic.No/Date:2410041909 22.01.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

44	**Case No.:29/24/87-ALC1/2018**	Party Name: POLYLINK POLYMERS (INDIA) LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00835/AM19/	RLA File :08/24/040/00368/AM16/	Lic.No/Date:0810137073 25.01.2016	

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

45	**Case No.:57/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00863/AM19/	RLA File :08/24/040/00407/AM16/	Lic.No/Date:0810137390 10.03.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

46	**Case No.:3/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00809/AM19/	RLA File :08/24/040/00365/AM16/	Lic.No/Date:0810137402 11.03.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

47	**Case No.:4/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00810/AM19/	RLA File :08/24/040/00354/AM16/	Lic.No/Date:0810137404 11.03.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

48	**Case No.:5/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00811/AM19/	RLA File :08/24/040/00366/AM16/	Lic.No/Date:0810137405 11.03.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

49	**Case No.:49/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00855/AM19/	RLA File :08/24/040/00353/AM16/	Lic.No/Date:0810137403 11.03.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

50	**Case No.:58/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00864/AM19/	RLA File :08/24/040/00356/AM16/	Lic.No/Date:0810137427 15.03.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

51	**Case No.:47/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00853/AM19/	RLA File :08/24/040/00361/AM16/	Lic.No/Date:0810137429 15.03.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

52	**Case No.:48/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00854/AM19/	RLA File :08/24/040/00358/AM16/	Lic.No/Date:0810137430 15.03.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

53	**Case No.:50/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00856/AM19/	RLA File :08/24/040/00362/AM16/	Lic.No/Date:0810137426 15.03.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

54	**Case No.:52/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00858/AM19/	RLA File :08/24/040/00355/AM16/	Lic.No/Date:0810137428 15.03.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

55	**Case No.:370/24/87-ALC1/2018**	Party Name: ROLENT PLAST INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/01176/AM19/	RLA File :24/24/040/00045/AM16/	Lic.No/Date:2410041933 16.03.2016	

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
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वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
SUCTION PVC HOSE PIPE	100MT	PVC RESIN	65MT
		CPW	25MT
		EPOXYDISED SOYABEAN OIL (for industrial use epoxy plasticizer/stabilizer)	1MT
		CALCIUM POWDER	9MT
RA may take consequential action as per Policy / Procedures			

56	**Case No.:60/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00866/AM19/	RLA File :08/24/040/00408/AM16/	Lic.No/Date:0810137538 29.03.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

57	**Case No.:45/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00851/AM19/	RLA File :08/24/040/00346/AM16/	Lic.No/Date:0810137536 29.03.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

58	**Case No.:55/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00861/AM19/	RLA File :08/24/040/00371/AM16/	Lic.No/Date:0810137537 29.03.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

59	**Case No.:6/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00812/AM19/	RLA File :08/24/040/00403/AM16/	Lic.No/Date:0810137550 30.03.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

Dilip Kumar
दिलीप कुमार
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

60	**Case No.:46/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00852/AM19/	RLA File :08/24/040/00364/AM16/	Lic.No/Date:0810137547 30.03.2016	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

61	**Case No.:51/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00857/AM19/	RLA File :08/24/040/00347/AM16/	Lic.No/Date:0810137546 30.03.2016	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

62	**Case No.:59/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00865/AM19/	RLA File :08/24/040/00348/AM16/	Lic.No/Date:0810137604 05.04.2016	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

63	**Case No.:7/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00813/AM19/	RLA File :08/24/040/00432/AM16/	Lic.No/Date:0810137606 05.04.2016	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

64	**Case No.:8/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00814/AM19/	RLA File :08/24/040/00415/AM16/	Lic.No/Date:0810137607 05.04.2016	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

65	**Case No.:53/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File	RLA File	Lic.No/Date:0810137605	

Dilip Kumar/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	:01/87/050/00859/AM19/	:08/24/040/00438/AM16/	05.04.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

66	**Case No.:54/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00860/AM19/	RLA File :08/24/040/00439/AM16/	Lic.No/Date:0810137608 05.04.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

67	**Case No.:371/24/87-ALC1/2018**	Party Name: SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01177/AM19/	RLA File :24/24/040/00019/AM16/	Lic.No/Date:2410041944 05.04.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

68	**Case No.:9/24/87-ALC1/2018**	Party Name: GOPALA POLYPLAST LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00815/AM19/	RLA File :08/24/040/00011/AM17/	Lic.No/Date:0810137687 15.04.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

69	**Case No.:84/24/87-ALC1/2018**	Party Name: GOPALA POLYPLAST LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00890/AM19/	RLA File :08/24/040/00012/AM17/	Lic.No/Date:0810137688 15.04.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

70	**Case No.:146/24/87-ALC1/2018**	Party Name: VASUDHA CHEMICALS PVT. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00952/AM19/	RLA File :03/95/040/00065/AM17/	Lic.No/Date:0310804191 26.04.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

71	**Case No.:1/8/87-ALC1/2016**	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00113/AM17/	RLA File :02/24/040/00022/AM17/	Lic.No/Date:0210206703 19.05.2016	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

72	**Case No.:61/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00867/AM19/	RLA File :08/24/040/00456/AM16/	Lic.No/Date:0810137971 23.05.2016	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

73	**Case No.:12/24/87-ALC1/2018**	Party Name: PYE TOOLS PVT.LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00818/AM19/	RLA File :30/24/040/00005/AM17/	Lic.No/Date:3010103786 23.05.2016	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

74	**Case No.:62/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00868/AM19/	RLA File :08/24/040/00464/AM16/	Lic.No/Date:0810138014 25.05.2016	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

75	**Case No.:13/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00819/AM19/	RLA File :08/24/040/00006/AM17/	Lic.No/Date:0810138015 25.05.2016	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

76	**Case No.:14/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00820/AM19/	RLA File :08/24/040/00463/AM16/	Lic.No/Date:0810138016 25.05.2016	

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

77	**Case No.:98/24/87-ALC1/2018**	Party Name: ALUPLAST INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00904/AM19/	RLA File :34/24/040/00070/AM17/	Lic.No/Date:3410042270 14.06.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

78	**Case No.:97/24/87-ALC1/2018**	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00903/AM19/	RLA File :34/24/040/00045/AM17/	Lic.No/Date:3410042286 17.06.2016	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}

79	**Case No.:102/24/87-ALC1/2018**	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00908/AM19/	RLA File :34/24/040/00052/AM17/	Lic.No/Date:3410042284 17.06.2016	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}

80	**Case No.:103/24/87-ALC1/2018**	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00909/AM19/	RLA File :34/24/040/00055/AM17/	Lic.No/Date:3410042283 17.06.2016	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}

81	**Case No.:104/24/87-ALC1/2018**	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00910/AM19/	RLA File :34/24/040/00049/AM17/	Lic.No/Date:3410042287 17.06.2016	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}

82	**Case No.:105/24/87-ALC1/2018**	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File	RLA File	Lic.No/Date:3410042285	

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	:01/87/050/00911/AM19/	:34/24/040/00053/AM17/	17.06.2016	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}

	Case No.:31/24/87-ALC1/2018	Party Name: HIGHPOINT TRADELINK PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
83	HQ File :01/87/050/00837/AM19/	RLA File :02/24/040/00045/AM17/	Lic.No/Date:0210206763 17.06.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

	Case No.:78/24/87-ALC1/2018	Party Name: ARMOR PLAST LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
84	HQ File :01/87/050/00884/AM19/	RLA File :07/24/040/00106/AM17/	Lic.No/Date:0710109980 21.06.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

	Case No.:100/24/87-ALC1/2018	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
85	HQ File :01/87/050/00906/AM19/	RLA File :34/24/040/00054/AM17/	Lic.No/Date:3410042293 23.06.2016	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}

	Case No.:15/24/87-ALC1/2018	Party Name: AAKASH POLYFILMS LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
86	HQ File :01/87/050/00821/AM19/	RLA File :52/24/040/00023/AM17/	Lic.No/Date:5210041953 11.07.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

	Case No.:17/24/87-ALC1/2018	Party Name: KABIR LEATHERS	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
87	HQ File :01/87/050/00823/AM19/	RLA File :05/23/040/00113/AM17/	Lic.No/Date:0510399269 27.07.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

88	**Case No.:148/24/87-**	Party Name: LUCRO,	Meet No/Date:4/87-	**Status:**

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	ALC1/2018		ALC1/2019 19.06.2019	**Deferred**
	HQ File :01/87/050/00954/AM19/	RLA File :03/95/040/00364/AM17/	Lic.No/Date:0310806732 29.07.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

	Case No.:128/24/87-ALC1/2018	Party Name: RATHNA PACKAGING INDIA PVT.LTD,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
89	HQ File :01/87/050/00934/AM19/	RLA File :07/24/040/00161/AM17/	Lic.No/Date:0710110389 08.09.2016	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}

	Case No.:164/24/87-ALC1/2018	Party Name: IMPEL EXPORTS	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
90	HQ File :01/87/050/00970/AM19/	RLA File :07/24/040/00220/AM17/	Lic.No/Date:0710110529 19.10.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

	Case No.:101/24/87-ALC1/2018	Party Name: RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
91	HQ File :01/87/050/00907/AM19/	RLA File :34/24/040/00168/AM17/	Lic.No/Date:3410042610 20.10.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

	Case No.:374/24/87-ALC1/2018	Party Name: SKY RUBBER INDUSTRIES	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/01180/AM19/	RLA File :24/24/040/00012/AM17/	Lic.No/Date:2410042076 26.10.2016	

92 **Decision :** The committee considered the case as per agenda and decided to ratify the license as under subject to all statutory clearances since import item is Rubber Inner Tube Waste and Scrap:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
BUTYL RECLAIM RUBBER	200000Kg	Rubber Inner Tube Waste & Scrap	180000Kg
RA may take consequential action as per Policy / Procedures			

Dilip Kumar

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93	**Case No.:18/24/87-ALC1/2018**	Party Name: ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00824/AM19/	RLA File :02/24/040/00146/AM17/	Lic.No/Date:0210207114 02.11.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

94	**Case No.:359/24/87-ALC1/2018**	Party Name: IMPEL EXPORTS	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01165/AM19/	RLA File :07/24/040/00324/AM16/	Lic.No/Date:0710110627 08.11.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

95	**Case No.:32/24/87-ALC1/2018**	Party Name: V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00838/AM19/	RLA File :32/24/040/00033/AM17/	Lic.No/Date:3210078056 20.12.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

96	**Case No.:361/24/87-ALC1/2018**	Party Name: SUDARSHAN EXTRUSIONS PVT.LTD,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01167/AM19/	RLA File :07/24/040/00309/AM17/	Lic.No/Date:0710110844 26.12.2016	

Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.

97	**Case No.:178/24/87-ALC1/2018**	Party Name: TINNA RUBBER AND INFRASTRUCTURE LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/00984/AM19/	RLA File :05/24/040/00251/AM16/	Lic.No/Date:0510401654 15.02.2017	

Decision : The committee considered the case as per agenda and decided to ratify the license as under subject to all statutory clearances since import item is Redial Bus/Truck Tyre Scrap:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Crumb Rubber powder	1000MT	Redial Bus/Truck Tyre Scrap	1050MT
RA may take consequential action as per Policy / Procedures			

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
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98	**Case No.:5/1/87-ALC1/2017**	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00005/AM18/	RLA File :02/24/040/00219/AM17/	Lic.No/Date:0210207478 20.03.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Department of Chemicals and Petro Chemicals			

99	**Case No.:365/24/87-ALC1/2018**	Party Name: SYNTHETIC PACKERS P LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01171/AM19/	RLA File :07/24/040/00392/AM17/	Lic.No/Date:0710111303 20.03.2017	
	Decision : The committee considered the case as per agenda and noted that clarification for fixation of norms was sought from RA and the same is awaited. Therefore, committee decided to remind the RA and deferred the case.			

100	**Case No.:119/24/87-ALC1/2018**	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00925/AM19/	RLA File :34/24/040/00331/AM17/	Lic.No/Date:3410043072 29.03.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

101	**Case No.:44/2/87-ALC1/2017**	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00101/AM18/	RLA File :02/24/040/00263/AM17/	Lic.No/Date:0210207504 29.03.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Department of Chemicals and Petro Chemicals			

102	**Case No.:114/24/87-ALC1/2018**	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00920/AM19/	RLA File :34/24/040/00318/AM17/	Lic.No/Date:3410043082 30.03.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

103	**Case No.:115/24/87-ALC1/2018**	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00921/AM19/	RLA File :34/24/040/00326/AM17/	Lic.No/Date:3410043087 30.03.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

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	Case No.:116/24/87-ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
104	HQ File :01/87/050/00922/AM19/	RLA File :34/24/040/00327/AM17/	Lic.No/Date:3410043085 30.03.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

	Case No.:117/24/87-ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
105	HQ File :01/87/050/00923/AM19/	RLA File :34/24/040/00329/AM17/	Lic.No/Date:3410043083 30.03.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

	Case No.:118/24/87-ALC1/2018	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
106	HQ File :01/87/050/00924/AM19/	RLA File :34/24/040/00330/AM17/	Lic.No/Date:3410043086 30.03.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

	Case No.:89/24/87-ALC1/2018	Party Name: ARVIND LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
107	HQ File :01/87/050/00895/AM19/	RLA File :08/24/040/00503/AM17/	Lic.No/Date:0810140120 21.04.2017	
	Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 08.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case.			

	Case No.:41/24/87-ALC1/2018	Party Name: ATUL LIMITED,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
108	HQ File :01/87/050/00847/AM19/	RLA File :08/24/040/00019/AM18/	Lic.No/Date:0810140187 01.05.2017	
	Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 08.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case.			

	Case No.:42/24/87-ALC1/2018	Party Name: ALUDECOR LAMINATION PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
109	HQ File :01/87/050/00848/AM19/	RLA File :02/24/040/00250/AM17/	Lic.No/Date:0210207569 03.05.2017	
	Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 08.04.2019 to provide the hard copy of the application and the same has not been received so			

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT

far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case.

110	**Case No.:43/24/87-ALC1/2018**	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00849/AM19/	RLA File :07/24/040/00039/AM18/	Lic.No/Date:0710111610 16.05.2017	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 08.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case.

111	**Case No.:94/24/87-ALC1/2018**	Party Name: SYNTHETIC PACKERS P LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00900/AM19/	RLA File :07/24/040/00035/AM18/	Lic.No/Date:0710111642 23.05.2017	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 08.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case.

112	**Case No.:71/24/87-ALC1/2018**	Party Name: NITREX CHEMICALS INDIA LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00877/AM19/	RLA File :52/24/040/00017/AM18/	Lic.No/Date:5210042306 29.06.2017	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 08.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case.

113	**Case No.:77/24/87-ALC1/2018**	Party Name: VIKAS ECOTECH LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00883/AM19/	RLA File :05/24/040/00164/AM18/	Lic.No/Date:0510403353 07.07.2017	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 08.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case.

114	**Case No.:59/3/87-ALC1/2017**	Party Name: SUNFLEX RECYCLING PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00260/AM18/	RLA File :08/24/040/00092/AM18/	Lic.No/Date:0810140636 13.07.2017	

Decision : The Committee considered the case as per agenda and noted that a DL was issued to the firm by Department for Promotion of Industry and Internal Trade. Therefore, committee decided to defer the case.

115	**Case No.:99/24/87-ALC1/2018**	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**

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नई दिल्ली
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HQ File :01/87/050/00905/AM19/	RLA File :34/24/040/00074/AM18/	Lic.No/Date:3410043338 14.07.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00905/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
ALKYD RESIN VLK 3070 (70%)	1Kg	PENTAERYTHRITOL	0.188Kg
		PHTHALIC ANHYDRIDE	0.273Kg
RA may take consequential action as per Policy / Procedures			

116	**Case No.:63/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00869/AM19/	RLA File :08/24/040/00058/AM18/	Lic.No/Date:0810140762 04.08.2017	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 08.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case.

117	**Case No.:64/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00870/AM19/	RLA File :08/24/040/00103/AM18/	Lic.No/Date:0810140763 04.08.2017	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 08.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case.

118	**Case No.:67/24/87-ALC1/2018**	Party Name: NEWAGE LAMINATORS PVT.LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00873/AM19/	RLA File :05/24/040/00187/AM18/	Lic.No/Date:0510403799 24.08.2017	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case.

119	**Case No.:70/24/87-ALC1/2018**	Party Name: NITREX CHEMICALS INDIA LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00876/AM19/	RLA File :52/24/040/00025/AM18/	Lic.No/Date:5210042363 06.09.2017	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case.

120	**Case No.:72/24/87-ALC1/2018**	Party Name: GOLDEN ROLLS PVT LTD	Meet No/Date:4/87-ALC1/2019	**Status: Deferred**

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
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			19.06.2019	
	HQ File :01/87/050/00878/AM19/	RLA File :05/23/040/00506/AM17/	Lic.No/Date:0510403999 13.09.2017	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case.

121	**Case No.:75/24/87-ALC1/2018**	Party Name: AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00881/AM19/	RLA File :52/24/040/00042/AM18/	Lic.No/Date:5210042424 07.11.2017	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case.

122	**Case No.:74/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00880/AM19/	RLA File :08/24/040/00196/AM18/	Lic.No/Date:0810141266 08.11.2017	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case.

123	**Case No.:163/24/87-ALC1/2018**	Party Name: ARMOR PLAST LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00969/AM19/	RLA File :07/24/040/00218/AM18/	Lic.No/Date:0710112363 08.11.2017	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case.

124	**Case No.:159/24/87-ALC1/2018**	Party Name: BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/00965/AM19/	RLA File :07/24/040/00212/AM18/	Lic.No/Date:0710112376 09.11.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00965/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
ONE LOOP BAGS CONTAINING : PP GRANULES 234490 Kgs PLASTIC COLOUR MB 6357 Kgs UV STABILIZER MB 4581 Kgs ENHANCED PE RESIN / LDPE GRANULES / LLDPE GRANULES 89707 Kgs ANTI BLOCK MB 1571 Kgs	343437Kg	ENHANCED POLYETHYLENE RESIN / LDPE GRANULES / LLDPE GRANULES ITCHS 39011010 / ITCHS 39019090	94192Kg

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दिलीप कुमार / DILIP KUMAR
उप महानिदेशक विदेश व्यापार / Dy. DGFT
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PPA MB 548 Kgs ETHYLENE VINYL ACETATE CO POLYMER 6183 Kgs			
		PLASTIC ADDITIVE MASTERBATCH - ANTI BLOCK MASTER BATCH	1650Kg
		PLASTIC ADDITIVE MASTERBATCH - PPA MASTER BATCH	575Kg
		ETHYLENE VINYL ACETATE CO POLYMER	6492Kg
		POLYPROPYLENE GRANULES	257939Kg
		PLASTIC COLOUR MASTER BATCH	6675Kg
		U.V. STABILIZER MASTER BATCH	4675Kg
RA may take consequential action as per Policy / Procedures			

Case No.:189/24/87-ALC1/2018	Party Name: BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
HQ File :01/87/050/00995/AM19/	RLA File :07/24/040/00213/AM18/	Lic.No/Date:0710112377 09.11.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00965/AM19, the Committee decided to ratify the license as under:-

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EXPORT ITEM	QTY	IMPORT ITEM	Quantity
ONE LOOP BAGS CONTAINING PP GRANULES 234490 Kgs PLASTIC COLOUR MB 6357 Kgs UV STABILIZER MB 4581 Kgs ENHANCED PE RESIN / LDPE GRANULES / LLDPE GRANULES 89707 Kgs ANTI BLOCK MB 1571 Kgs PPA MB 548 Kgs ETHYLENE VINYL ACETATE CO POLYMER 6183 Kgs	343437Kg	ENHANCED POLYETHYLENE RESIN / LDPE GRANULES / LLDPE GRANULES : : ITCHS 39011010 / ITCHS 39019090	94192Kg
		PLASTIC ADDITIVE MASTERBATCH - ANTI BLOCK MASTER BATCH	1650Kg
		PLASTIC ADDITIVE MASTERBATCH - PPA MASTER BATCH	575Kg
		ETHYLENE VINYL ACETATE CO POLYMER	6492Kg
		POLYPROPYLENE GRANULES	257939Kg
		PLASTIC COLOUR MASTER BATCH	6675Kg
		U.V. STABILIZER MASTER BATCH	4675Kg
RA may take consequential action as per Policy / Procedures			

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126	**Case No.:309/24/87-ALC1/2018**	Party Name: BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/01115/AM19/	RLA File :07/24/040/00214/AM18/	Lic.No/Date:0710112378 09.11.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00965/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
ONE LOOP BAGS CONTAINING PP GRANULES 234490 Kgs PLASTIC COLOUR MB 6357 Kgs UV STABILIZER MB 4581 Kgs ENHANCED PE RESIN / LDPE GRANULES / LLDPE GRANULES 89707 Kgs ANTI BLOCK MB 1571 Kgs PPA MB 548 Kgs ETHYLENE VINYL ACETATE CO POLYMER 6183 Kgs	343437Kg	ENHANCED POLYETHYLENE RESIN / LDPE GRANULES / LLDPE GRANULES : : ITCHS 39011010 / ITCHS 39019090	94192Kg
		PLASTIC ADDITIVE MASTERBATCH - ANTI BLOCK MASTER BATCH	1650Kg
		PLASTIC ADDITIVE MASTERBATCH - PPA MASTER BATCH	575Kg
		ETHYLENE VINYL ACETATE CO POLYMER	6492Kg
		POLYPROPYLENE GRANULES	257939Kg
		PLASTIC COLOUR MASTER BATCH	6675Kg
		U.V. STABILIZER MASTER BATCH	4675Kg
RA may take consequential action as per Policy / Procedures			

127	**Case No.:129/24/87-ALC1/2018**	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00935/AM19/	RLA File :07/24/040/00155/AM18/	Lic.No/Date:0710112420 16.11.2017	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

128	**Case No.:76/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00882/AM19/	RLA File :08/24/040/00252/AM18/	Lic.No/Date:0810141410 29.11.2017	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so

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far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

	Case No.:179/24/87-ALC1/2018	Party Name: ARMOR PLAST LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
129	HQ File :01/87/050/00985/AM19/	RLA File :07/24/040/00235/AM18/	Lic.No/Date:0710112474 30.11.2017	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}

	Case No.:186/24/87-ALC1/2018	Party Name: BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/00992/AM19/	RLA File :07/24/040/00256/AM18/	Lic.No/Date:0710112531 14.12.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00992/AM19, the Committee decided to ratify the license as under:-

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EXPORT ITEM	QTY	IMPORT ITEM	Quantity
ONE LOOP BAGS CONTAINING PP GRANULES 234490 Kgs PLASTIC COLOUR MB 7396 Kgs UV STABILIZER MB 4776 Kgs ENHANCED PE RESIN / LDPE GRANULES / LLDPE GRANULES 96938 Kgs	343600Kg	ENHANCED POLYETHYLENE RESIN / LDPE GRANULES / LLDPE GRANULES ITCHS : 39011010 / ITCHS 39019090	101785Kg
		POLYPROPYLENE GRANULES	257939Kg
		PLASTIC COLOUR MASTER BATCH	7750Kg
		U.V. STABILIZER MASTER BATCH	4875Kg
RA may take consequential action as per Policy / Procedures			

	Case No.:197/24/87-ALC1/2018	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
131	HQ File :01/87/050/01003/AM19/	RLA File :02/24/040/00145/AM18/	Lic.No/Date:0210208055 15.12.2017	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

	Case No.:198/24/87-ALC1/2018	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
132	HQ File :01/87/050/01004/AM19/	RLA File :02/24/040/00144/AM18/	Lic.No/Date:0210208052 15.12.2017	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so

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far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

133	**Case No.:199/24/87-ALC1/2018**	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01005/AM19/	RLA File :02/24/040/00146/AM18/	Lic.No/Date:0210208056 15.12.2017	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

134	**Case No.:93/24/87-ALC1/2018**	Party Name: TINNA RUBBER AND INFRASTRUCTURE LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/00899/AM19/	RLA File :05/24/040/00209/AM17/	Lic.No/Date:0510405014 20.12.2017	

Decision : The committee considered the case as per agenda and decided to ratify the license as under subject to all statutory clearances since import item is Redial Bus/Truck Tyre Scrap:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Crumb Rubber powder	2025MT	Redial Bus/Truck Tyre Scrap	2126.25MT
RA may take consequential action as per Policy / Procedures			

135	**Case No.:85/24/87-ALC1/2018**	Party Name: MAX SPECIALITY FILMS LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Withdrawn**
	HQ File :01/87/050/00891/AM19/	RLA File :22/24/040/00064/AM18/	Lic.No/Date:2210015831 22.12.2017	

Decision : The committee considered the reply of the RA wherein it was mentioned that the Advance Authorization has been issued on repeat basis. Hence copy of application of Advance Authorization was not sent. Therefore, committee decided to withdraw the case.

136	**Case No.:248/24/87-ALC1/2018**	Party Name: POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01054/AM19/	RLA File :34/24/040/00211/AM18/	Lic.No/Date:3410043768 02.01.2018	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.

b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.

c) Chemical name, Technical specifications of items proposed to be imported.

d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.

e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

137	**Case No.:214/24/87-ALC1/2018**	Party Name: RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01020/AM19/	RLA File :34/24/040/00254/AM18/	Lic.No/Date:3410043773 03.01.2018	
	Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case			

138	**Case No.:109/24/87-ALC1/2018**	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00915/AM19/	RLA File :34/24/040/00275/AM18/	Lic.No/Date:3410043781 05.01.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}			

139	**Case No.:110/24/87-ALC1/2018**	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00916/AM19/	RLA File :34/24/040/00274/AM18/	Lic.No/Date:3410043782 05.01.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}			

140	**Case No.:79/24/87-ALC1/2018**	Party Name: SANGHVI TECHNO PRODUCTS	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00885/AM19/	RLA File :08/24/040/00296/AM18/	Lic.No/Date:0810141769 12.01.2018	
	Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case			

141	**Case No.:80/24/87-ALC1/2018**	Party Name: DSM INDIA PVT. LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Withdrawn**
	HQ File :01/87/050/00886/AM19/	RLA File :31/83/040/00141/AM18/	Lic.No/Date:3110066964 15.01.2018	
	Decision : The committee considered the reply of the firm wherein it was mentioned that the Advance Authorization has been surrendered to RA, Pune. Therefore, committee decided to withdraw the case.			

142	**Case No.:81/24/87-ALC1/2018**	Party Name: MANALI PETROCHEMICALS LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
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HQ File :01/87/050/00887/AM19/	RLA File :04/24/040/00102/AM17/	Lic.No/Date:0410163906 16.01.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00887/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
EMPEYOL POLYOL F 4922	1Kg	PROPYLENE OXIDE	0.862Kg
		GLYCERINE	0.018Kg
		ANTIOXIDANT IRGASTAB PUR 55/ SONGNOX 5721 LQ / AOX 125/ UAO 67	0.002Kg
		SODIUM ACID PYRO PHOSPHATE / DI SODIUM HYDROGEN PYRO PHOSPHATE	0.010Kg
RA may take consequential action as per Policy / Procedures			

	Case No.:82/24/87-ALC1/2018	Party Name: MANALI PETROCHEMICALS LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/00888/AM19/	RLA File :04/24/040/00134/AM17/	Lic.No/Date:0410163907 16.01.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00887/AM19, the Committee decided to ratify the license as under:-

	EXPORT ITEM	QTY	IMPORT ITEM	Quantity
143	EMPEYOL E400 EMPEYOL 2E400 POLYPROPYLENE GLYCOL 400 MOLECULAR WEIGHT 400	100MT	PROPYLENE OXIDE	85.500MT
			ANTIOXIDANT IRGASTAB PUR 55 SONGNOX 5721 LQ AOX 125 UAO 67	1.400MT
			SODIUM ACID PYRO PHOSPHATE DI SODIUM HYDROGEN PYRO PHOSPHATE	1.700MT
	RA may take consequential action as per Policy / Procedures			

	Case No.:377/24/87-ALC1/2018	Party Name: ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
144	HQ File :01/87/050/01183/AM19/	RLA File :24/24/040/00044/AM18/	Lic.No/Date:2410042359 09.02.2018	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Case No.:83/24/87-ALC1/2018	Party Name: AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/00889/AM19/	RLA File :52/24/040/00087/AM18/	Lic.No/Date:5210042567 19.03.2018	

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Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00887/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
PVC FOOD GRADE FLEXIBLE FILM, (ANTISTATIC/TRANSPARENT, COLOURED/NOT COLOURED, PRINTED/NOT PRINTED)	1Kg	PVC RESIN	0.9204Kg
		TIN STABILIZER	0.0317Kg
		PVC PFROCESSING AID	0.0160Kg
		PVC IMPACT MODIFIER	0.0834Kg
		DIOCTYL PHTHALATE	0.0485Kg
RA may take consequential action as per Policy / Procedures			

	Case No.:37/10/87-ALC1/2018	Party Name: CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00176/AM19/	RLA File :08/24/040/00380/AM18/	Lic.No/Date:0810142245 27.03.2018	

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Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a) Percentage solid content {Resin content} in the export product
b) Percentage composition of saturated polyester resin on 100% basis and total solvent content in the export product

	Case No.:366/24/87-ALC1/2018	Party Name: ARMOR PLAST LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
147	HQ File :01/87/050/01172/AM19/	RLA File :07/24/040/00367/AM18/	Lic.No/Date:0710113050 04.04.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}

	Case No.:86/24/87-ALC1/2018	Party Name: NAVRATAN SPECIALTY CHEMICALS LLP	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
148	HQ File :01/87/050/00892/AM19/	RLA File :08/24/040/00213/AM18/	Lic.No/Date:0810142366 13.04.2018	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

149	**Case No.:87/24/87-ALC1/2018**	Party Name: METRO VALVES, (PROP: C.T. BALAMURUGAN)	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00893/AM19/	RLA File :32/24/040/00002/AM19/	Lic.No/Date:3210078452 13.04.2018	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

150	**Case No.:96/24/87-ALC1/2018**	Party Name: NAVRATAN SPECIALTY CHEMICALS LLP	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00902/AM19/	RLA File :08/24/040/00214/AM18/	Lic.No/Date:0810142367 13.04.2018	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

151	**Case No.:88/24/87-ALC1/2018**	Party Name: VASA PHARMACHEM P.LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/00894/AM19/	RLA File :08/24/040/00358/AM18/	Lic.No/Date:0810142421 18.04.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00894/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Croscarmellose Sodium BP/EP/USP/INF	1Kg	Sodium Carboxy Methyl Cellulose	0.8628Kg
RA may take consequential action as per Policy / Procedures			

152	**Case No.:3/8/87-ALC1/2018**	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00124/AM19/	RLA File :02/24/040/00003/AM19/	Lic.No/Date:0210208362 25.04.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Department of Chemicals and Petro Chemicals

153	**Case No.:4/8/87-ALC1/2018**	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00125/AM19/	RLA File :02/24/040/00004/AM19/	Lic.No/Date:0210208363 25.04.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Department of Chemicals and Petro Chemicals

154	**Case No.:122/24/87-ALC1/2018**	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:4/87-ALC1/2019	**Status: Deferred**

दिलीप कुमार
उप महानिदेशक विदेश व्यापार महानिदेशालय/Dy. DGFT
वाणिज्य एवं उद्योग मंत्रालय
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उद्योग भवन, नई दिल्ली
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			19.06.2019	
	HQ File :01/87/050/00928/AM19/	RLA File :34/24/040/00385/AM18/	Lic.No/Date:3410044090 26.04.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}

155	**Case No.:162/24/87-ALC1/2018**	Party Name: PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00968/AM19/	RLA File :03/95/040/01014/AM17/	Lic.No/Date:0310820677 26.04.2018	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

156	**Case No.:90/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00896/AM19/	RLA File :08/24/040/00348/AM18/	Lic.No/Date:0810142573 10.05.2018	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

157	**Case No.:91/24/87-ALC1/2018**	Party Name: ARMOR PLAST LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00897/AM19/	RLA File :07/24/040/00039/AM19/	Lic.No/Date:0710113270 11.05.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}

158	**Case No.:92/24/87-ALC1/2018**	Party Name: IMPEL EXPORTS	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00898/AM19/	RLA File :07/24/040/00017/AM19/	Lic.No/Date:0710113302 17.05.2018	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

159	**Case No.:132/24/87-ALC1/2018**	Party Name: AVI GLOBAL PLAST PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00938/AM19/	RLA File :03/94/040/00123/AM19/	Lic.No/Date:0310821048 17.05.2018	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
नई दिल्ली
Bhawan, New Delhi

160	**Case No.:379/24/87-ALC1/2018**	Party Name: ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01185/AM19/	RLA File :24/24/040/00005/AM19/	Lic.No/Date:2410042426 23.05.2018	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

161	**Case No.:4/17/87-ALC1/2018**	Party Name: MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/00396/AM19/	RLA File :05/24/040/00136/AM19/	Lic.No/Date:0510406924 20.06.2018	

Decision :

Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. 7/78/2018/-TSW dated 10.06.2019, Committee decided to ratify license as under:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Automotive Rubber Parts For Motor Vehicle (Article No. 6852465-01))	88080Number	STANDARD MALAYSIA RUBBER CV60	19284.72Kg
Automotive Rubber Parts For Motor Vehicle (Article No. 6860787-01)	168000Number	CARBON BLACK N339	5739.53Kg
Automotive Rubber Parts - For Motor Vehicle (Article No. 6860788-01) (Total Net Contents of Imported Items in Export Product:(1. STANDARD MALAYSIA RUBBER CV60: 17531.568 KGS (2.CARBON BLACK N339: 5217.754 KGS.(3.CARBON BLACK N550:13914.010 KGS.)	168000Number	CARBON BLACK N550	15305.411Kg
RA may take consequential action as per Policy / Procedures			

162	**Case No.:95/24/87-ALC1/2018**	Party Name: MAX SPECIALITY FILMS LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00901/AM19/	RLA File :22/24/040/00018/AM19/	Lic.No/Date:2210015922 20.06.2018	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Case No.:380/24/87-ALC1/2018	Party Name: KATALINE INFRAPRODUCTS PVT. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
163	HQ File :01/87/050/01186/AM19/	RLA File :50/24/040/00009/AM19/	Lic.No/Date:5010002454 27.06.2018	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.

b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.

c) Chemical name, Technical specifications of items proposed to be imported.

d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.

e) Material balance indicating calculative statement of the requirement of each of item for manufacture of export product
f) Percentage net content of Glass Beads in Export
g) Details of indigenous input
h) Exact chemical description of export and its end use

	Case No.:120/24/87-ALC1/2018	Party Name: EURASIA POLYCHEM PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
164	HQ File :01/87/050/00926/AM19/	RLA File :34/24/040/00053/AM19/	Lic.No/Date:3410044330 12.07.2018	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

	Case No.:381/24/87-ALC1/2018	Party Name: CANVERA EXIM LLP	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
165	HQ File :01/87/050/01187/AM19/	RLA File :24/24/040/00013/AM19/	Lic.No/Date:2410042456 13.07.2018	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a) Details of export product
b) Justification for wastage

	Case No.:8/16/87-ALC1/2018	Party Name: TEGA INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
166	HQ File :01/87/050/00305/AM19/	RLA File :02/24/040/00058/AM19/	Lic.No/Date:0210208570 16.07.2018	

Decision : The committee considered the reply of the firm and decided that the same may be sent to DPIIT for examination and deferred the case.

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

167	**Case No.:10/16/87-ALC1/2018**	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00307/AM19/	RLA File :02/24/040/00066/AM19/	Lic.No/Date:0210208607 26.07.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Department of Chemicals and Petro Chemicals

168	**Case No.:39/21/87-ALC1/2018**	Party Name: RESINS AND PLASTICS LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/00588/AM19/	RLA File :03/95/040/00396/AM19/	Lic.No/Date:0310822899 07.08.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00588/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
REPLAKYD -526 - 70% ALKYD RESIN	1Kg	LAURIC ACID	0.214Kg
		PHTHALIC ANHYD	0.328Kg
		GLYCERINE	0.214Kg
		XYLENE	0.315Kg
RA may take consequential action as per Policy / Procedures			

169	**Case No.:123/24/87-ALC1/2018**	Party Name: VASA PHARMACHEM P.LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/00929/AM19/	RLA File :08/24/040/00087/AM19/	Lic.No/Date:0810143227 09.08.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00929/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Croscarmellose Sodium BP/EP/USP/INF	1Kg	Sodium Carboxy Methyl Cellulose	0.8628Kg
RA may take consequential action as per Policy / Procedures			

170	**Case No.:6/17/87-ALC1/2018**	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00398/AM19/	RLA File :02/24/040/00075/AM19/	Lic.No/Date:0210208650 23.08.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Department of Chemicals and Petro Chemicals

171	**Case No.:228/24/87-ALC1/2018**	Party Name: ARVIND LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
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HQ File :01/87/050/01034/AM19/	RLA File :08/24/040/00157/AM19/	Lic.No/Date:0810143360 30.08.2018	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

	Case No.:3/21/87-ALC1/2018	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/00552/AM19/	RLA File :03/94/040/00327/AM19/	Lic.No/Date:0310823472 31.08.2018	

172 **Decision :** Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00552/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Polyether Polyol (Exacol PPG 425)	1Kg	Propylene Oxide	0.829Kg
RA may take consequential action as per Policy / Procedures			

	Case No.:51/17/87-ALC1/2018	Party Name: JINDAL SPECIALTY TEXTILES LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
173	HQ File :01/87/050/00443/AM19/	RLA File :30/24/040/00022/AM19/	Lic.No/Date:3010104429 06.09.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}

	Case No.:137/24/87-ALC1/2018	Party Name: VIGI AGRIFILMS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Withdrawn**
174	HQ File :01/87/050/00943/AM19/	RLA File :08/24/040/00194/AM19/	Lic.No/Date:0810143407 06.09.2018	

Decision : The committee considered the reply of the firm wherein it was mentioned that the Advance Authorization has been surrendered to RA, Ahemdabad. Therefore, committee decided to withdraw the case

	Case No.:42/17/87-ALC1/2018	Party Name: AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/00434/AM19/	RLA File :05/23/040/00254/AM19/	Lic.No/Date:0510407751 11.09.2018	

175 **Decision :** Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00434/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
POLYESTER RESIN SOLUTION (solid content 90% to 95%)	1Kg	AMINO RESIN	0.85Kg
		2-METHYL-1,3-PROPANEDIOL	0.20Kg

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
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	RA may take consequential action as per Policy / Procedures

176	**Case No.:42/19/87-ALC1/2018**	Party Name: JINDAL SPECIALTY TEXTILES LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00536/AM19/	RLA File :30/24/040/00028/AM19/	Lic.No/Date:3010104445 18.09.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

177	**Case No.:161/24/87-ALC1/2018**	Party Name: RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00967/AM19/	RLA File :34/24/040/00095/AM19/	Lic.No/Date:3410044552 05.10.2018	
	Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case			

178	**Case No.:31/19/87-ALC1/2018**	Party Name: MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00525/AM19/	RLA File :05/24/040/00377/AM19/	Lic.No/Date:0510408015 08.10.2018	
	Decision : The Committee considered the case as per agenda and noted that a DL was issued to the firm by Department for Promotion of Industry and Internal Trade. Therefore, committee decided to defer the case			

179	**Case No.:75/21/87-ALC1/2018**	Party Name: UNIFORM SYNTHETICS	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/00624/AM19/	RLA File :03/95/040/00687/AM19/	Lic.No/Date:0310824539 18.10.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00624/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
REACTIVE POLYAMIDE RESIN WITH FREE AMINO VISCOSITY AT 250C 125 TO 175 POISES	1Kg	DIMER ACID	0.633Kg
		TETRAETHYLENE PENTAMINE	0.132Kg
		PENTAETHYLENE HEXAMINE	0.139Kg
		DIETHYLENE TRIAMINE	0.139Kg
RA may take consequential action as per Policy / Procedures			

180	**Case No.:17/21/87-ALC1/2018**	Party Name: JESONS INDUSTRIES LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy.DGFT
विदेश व्यापार महानिदेशालय/DGFT
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HQ File :01/87/050/00566/AM19/	RLA File :03/94/040/00625/AM19/	Lic.No/Date:0310824564 22.10.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00566/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
STYRENE AND ACRYLATE COPOLYMER EMULSION (50+/-1% Solid Content)	175000Kg	STYRENE	41650.000Kg
		BUTYL ACRYLATE	40407.500Kg
		ACRYLIC ACID	1403.500Kg
		ACRYL AMIDE	1109.500Kg
RA may take consequential action as per Policy / Procedures			

Case No.:168/24/87-ALC1/2018	Party Name: SHRINATH FLEXI PACK PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
HQ File :01/87/050/00974/AM19/	RLA File :09/24/040/00353/AM19/	Lic.No/Date:0910066760 24.10.2018	

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Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00974/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Multi layer Co-Extruded plastic packaging material unprinted (STRETCH FILM)	1000000Kg	LLDPE GRANUELS	780000Kg
		LDPE GRANUELS	262500Kg
RA may take consequential action as per Policy / Procedures			

Case No.:44/19/87-ALC1/2018	Party Name: POLYBOND INDIA PVT.LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
HQ File :01/87/050/00538/AM19/	RLA File :31/83/040/00107/AM19/	Lic.No/Date:3110067216 26.10.2018	

Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/28/2019/-TSW dated 27.05.2019, Committee decided to ratify license as under:

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EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Hose Made of Silicone/ Fluorosilicone/ flucrocarbon Reinforced with Synthetic Fabric (containing 10% Mata Aramid yarn/ Fabric)	25000Kg	Silicone/ Fluorosilicone/ flucrocarbon (Rubber)	26029.7Kg
		PEROXIDE CURING AGENT	970.26Kg

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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		META ARAMID YARN	3000Kg
RA may take consequential action as per Policy / Procedures			

183	**Case No.:169/24/87-ALC1/2018**	Party Name: SYNTHETIC PACKERS PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00975/AM19/	RLA File :07/24/040/00185/AM19/	Lic.No/Date:0710114056 26.10.2018	
	Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case			

184	**Case No.:170/24/87-ALC1/2018**	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00976/AM19/	RLA File :26/24/040/00010/AM19/	Lic.No/Date:2610012857 29.10.2018	
	Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case			

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	Case No.:19/21/87-ALC1/2018	Party Name: COSMO FILMS LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/00568/AM19/	RLA File :03/94/040/00688/AM19/	Lic.No/Date:0310824813 31.10.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00568/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
BOPP FILMS HST	1Kg	POLYPROPYLENE GRANULES (HOMOPOLYMER)	0.9414Kg
		POLYPROPYLENE GRANULES (CO- POLYMER)	0.1486Kg
		PP BASE MASTERBATCHES	0.04Kg
RA may take consequential action as per Policy / Procedures			

186	**Case No.:174/24/87-ALC1/2018**	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/00980/AM19/	RLA File :26/24/040/00013/AM19/	Lic.No/Date:2610012859 02.11.2018	
	Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case			

187	**Case No.:175/24/87-**	Party Name: SNF [INDIA]	Meet No/Date:4/87-	**Status:**

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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Bhawan, New Delhi

	ALC1/2018	PVT. LTD.,	ALC1/2019 19.06.2019	**Deferred**
	HQ File :01/87/050/00981/AM19/	RLA File :26/24/040/00036/AM18/	Lic.No/Date:2610012860 02.11.2018	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

	Case No.:176/24/87-ALC1/2018	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
188	HQ File :01/87/050/00982/AM19/	RLA File :26/24/040/00039/AM18/	Lic.No/Date:2610012863 02.11.2018	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

	Case No.:122/21/87-ALC1/2018	Party Name: JINDAL SPECIALTY TEXTILES LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
189	HQ File :01/87/050/00671/AM19/	RLA File :30/24/040/00035/AM19/	Lic.No/Date:3010104495 08.11.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}

	Case No.:181/24/87-ALC1/2018	Party Name: ARMOR PLAST LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
190	HQ File :01/87/050/00987/AM19/	RLA File :07/24/040/00198/AM19/	Lic.No/Date:0710114121 13.11.2018	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

	Case No.:23/21/87-ALC1/2018	Party Name: JESONS INDUSTRIES LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/00572/AM19/	RLA File :03/94/040/00705/AM19/	Lic.No/Date:0310825081 16.11.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00572/AM19, the Committee decided to ratify the license as under:-

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EXPORT ITEM	QTY	IMPORT ITEM	Quantity
POLYVINYL ACETATE BASED EMULSION (HAVING SOLID CONTENT 43+/-1%)	230400Kg	VINYL ACETATE MONOMER	83128.320Kg
		POLYVINYL ALCOHOL	5852.160Kg
RA may take consequential action as per Policy / Procedures			

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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	Case No.:20/22/87-ALC1/2018	Party Name: JINDAL POLY FILMS LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/00694/AM19/	RLA File :05/23/040/00335/AM19/	Lic.No/Date:0510408715 30.11.2018	

192 **Decision :** Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00694/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Biaxially Oriented Polyolefin Film (Seal Tough)	500.000MT	Ethylene Alpha Olefin Copolymer	542.500MT
		Polyolefins Masterbatches	22.500MT
RA may take consequential action as per Policy / Procedures			

	Case No.:24/21/87-ALC1/2018	Party Name: JESONS INDUSTRIES LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/00573/AM19/	RLA File :03/94/040/00738/AM19/	Lic.No/Date:0310825362 03.12.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00573/AM19, the Committee decided to ratify the license as under:-

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EXPORT ITEM	QTY	IMPORT ITEM	Quantity
VINYL ACETATE COPOLYMER EMULSION (HAVING SOLIDS 58+/-1%)	242000Kg	VINYL ACETATE MONOMER	110957Kg
		POLYVINYL ALCOHOL	580Kg
		ACRYLAMIDE	290.400Kg
RA may take consequential action as per Policy / Procedures			

	Case No.:192/24/87-ALC1/2018	Party Name :NITREX CHEMICALS INDIA LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
194	HQ File :01/87/050/00998/AM19/	RLA File :52/24/040/00067/AM19/	Lic.No/Date:5210042860 17.12.2018	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

	Case No.:196/24/87-ALC1/2018	Party Name: ATUL LIMITED,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
195	HQ File :01/87/050/01002/AM19/	RLA File :08/24/040/00301/AM19/	Lic.No/Date:0810144138 20.12.2018	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were

दिलीप कुमार
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

196	**Case No.:384/24/87-ALC1/2018**	Party Name: ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01190/AM19/	RLA File :24/24/040/00040/AM19/	Lic.No/Date:2410042608 26.12.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}			

197	**Case No.:200/24/87-ALC1/2018**	Party Name: DSM INDIA PVT. LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01006/AM19/	RLA File :31/83/040/00151/AM19/	Lic.No/Date:3110067269 31.12.2018	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Specify export product since it is brand name b) Catalogue and exact name of Import Item No.2			

198	**Case No.:201/24/87-ALC1/2018**	Party Name: STIC-ON PAPERS PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01007/AM19/	RLA File :09/24/040/00466/AM19/	Lic.No/Date:0910067010 31.12.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT			

199	**Case No.:208/24/87-ALC1/2018**	Party Name: CEAT LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01014/AM19/	RLA File :03/94/040/00731/AM19/	Lic.No/Date:0310826065 01.01.2019	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) To indicate clearly whether export product i.e. tyre is tubeless or pneumatic b) Calculation for requirement of raw materials (both imported and indigenous) indicating their wastage of raw materials for the manufacture of export product c) Part production of the export item vis-a-vis consumption of all the raw materials for the last three years duly certified by Chartered Accountant			

200	**Case No.:385/24/87-ALC1/2018**	Party Name: STYLO TABLEWARES	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01191/AM19/	RLA File :24/24/040/00041/AM19/	Lic.No/Date:2410042614 02.01.2019	
	Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so			

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

	Case No.:212/24/87-ALC1/2018	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
201	HQ File :01/87/050/01018/AM19/	RLA File :02/24/040/00143/AM19/	Lic.No/Date:0210208899 04.01.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Department of Chemicals and Petro Chemicals			

	Case No.:216/24/87-ALC1/2018	Party Name: RESINS AND PLASTICS LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
202	HQ File :01/87/050/01022/AM19/	RLA File :03/95/040/00931/AM19/	Lic.No/Date:0310826210 07.01.2019	
	Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case			

	Case No.:386/24/87-ALC1/2018	Party Name: SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
203	HQ File :01/87/050/01192/AM19/	RLA File :24/24/040/00042/AM19/	Lic.No/Date:2410042622 08.01.2019	
	Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case			

	Case No.:219/24/87-ALC1/2018	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
204	HQ File :01/87/050/01025/AM19/	RLA File :02/24/040/00115/AM19/	Lic.No/Date:0210208917 10.01.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Department of Chemicals and Petro Chemicals			

	Case No.:222/24/87-ALC1/2018	Party Name: AG DERCO BELTING (INDIA) PVT. LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01028/AM19/	RLA File :05/23/040/00444/AM19/	Lic.No/Date:0510409309 11.01.2019	
205	**Decision :** The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.			

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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c) Chemical name, Technical specifications of items proposed to be imported.

d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.

e) Material balance indicating calculative statement of the requirement of each of item for manufacture of export product

f) Net content of Import Item in Export

g) Justification of wastage at each stage of manufacturing

206	**Case No.:224/24/87-ALC1/2018**	Party Name: COLORPLAST SYSTEMS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01030/AM19/	RLA File :05/23/040/00402/AM19/	Lic.No/Date:0510409361 16.01.2019	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

207	**Case No.:227/24/87-ALC1/2018**	Party Name: VASA PHARMACHEM P.LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/01033/AM19/	RLA File :08/24/040/00340/AM19/	Lic.No/Date:0810144330 18.01.2019	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/01033/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Croscarmellose Sodium BP/EP/USP/INF	1Kg	Sodium Carboxy Methyl Cellulose	0.8628Kg
RA may take consequential action as per Policy / Procedures			

208	**Case No.:229/24/87-ALC1/2018**	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01035/AM19/	RLA File :03/94/040/00895/AM19/	Lic.No/Date:0310826515 22.01.2019	

Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/101/2019-TSW dated 18.06.2019, Committee decided to ratify license as under:

EXPORT ITEM	QTY	S.No.	IMPORT ITEM	Quantity
1.New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Radials - Nylon and Steel Belt. (Total Quantity to be exported 3,000.00	100Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.774

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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kgs)				
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.513
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.451
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.130
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.648
		7	CARBON BLACK	26.789
		8	NYLON TYRE CORD FABRIC (DIPPED)	3.872
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.095
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.767
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.726
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.559
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.105
		15	RUBBER CHEMICAL :ACCELERATOR	0.560
		16	RUBBER CHEMICAL :RETARDERS	0.111
		17	ZINC OXIDE	1.953
		18	STEARIC ACID	0.775
		19	MICROCRYSTALLINE PETROLEUM WAX	0.627
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.528

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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		23	PHENOLIC TACKIFIER RESIN	0.723
		24	INSOLUBLE SULPHUR	0.728
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.173
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.157
		28	PROCESSING ADDITIVES	0.320
		29	HOMOGENIZING AGENT	0.461
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.042
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**101.157**
2. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Other Bias - Nylon. (Total Quantity to be exported 17,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.463
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.998
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	7.493
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.563
		7	CARBON BLACK	24.254
		8	NYLON TYRE CORD FABRIC (DIPPED)	10.520
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.170

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.821
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.590
		14	RUBBER CHEMICAL :ANTIOXIDANTS	0.792
		15	RUBBER CHEMICAL :ACCELERATOR	0.464
		16	RUBBER CHEMICAL :RETARDERS	0.123
		17	ZINC OXIDE	2.155
		18	STEARIC ACID	1.246
		19	MICROCRYSTALLINE PETROLEUM WAX	0.674
		20	PRECIPITATED SILICA	0.429
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.212
		23	PHENOLIC TACKIFIER RESIN	0.107
		24	INSOLUBLE SULPHUR	0.137
		28	PROCESSING ADDITIVES	0.545
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**98.326**
3. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.489

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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and machines, A. Bias - Nylon. (Total Quantity to be exported 2,711,000.00 kgs)				
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.352
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.063
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.706
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	8.735
		7	CARBON BLACK	27.111
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.878
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.100
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.367
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.494
		14	RUBBER CHEMICAL :ANTIOXIDANTS	0.917
		15	RUBBER CHEMICAL :ACCELERATOR	0.494
		16	RUBBER CHEMICAL :RETARDERS	0.097
		17	ZINC OXIDE	1.810
		18	STEARIC ACID	1.084
		19	MICROCRYSTALLINE PETROLEUM WAX	0.836
		20	PRECIPITATED SILICA	0.002
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED	4.312

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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			AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		23	PHENOLIC TACKIFIER RESIN	0.199
		24	INSOLUBLE SULPHUR	0.101
		28	PROCESSING ADDITIVES	0.568
		29	HOMOGENIZING AGENT	0.001
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**95.286**
4. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 3,405,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.740
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.339
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.926
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.158
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.466
		7	CARBON BLACK	29.518
		8	NYLON TYRE CORD FABRIC (DIPPED)	2.054

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.009
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.872
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.474
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.352
		15	RUBBER CHEMICAL :ACCELERATOR	0.685
		16	RUBBER CHEMICAL :RETARDERS	0.130
		17	ZINC OXIDE	1.808
		18	STEARIC ACID	0.889
		19	MICROCRYSTALLINE PETROLEUM WAX	0.882
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.090
		23	PHENOLIC TACKIFIER RESIN	0.636
		24	INSOLUBLE SULPHUR	0.292
		28	PROCESSING ADDITIVES	0.514
		29	HOMOGENIZING AGENT	0.443
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**100.899**

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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5. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (Total Quantity to be exported 479,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.251
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.884
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.955
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.223
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.193
		7	CARBON BLACK	26.734
		8	NYLON TYRE CORD FABRIC (DIPPED)	4.185
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.041
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.942
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.248
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.443
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.249
		15	RUBBER CHEMICAL :ACCELERATOR	0.605
		16	RUBBER CHEMICAL :RETARDERS	0.111
		17	ZINC OXIDE	1.839
		18	STEARIC ACD	0.771

Dalip Kumar

Dy. DGFT
विदेश व्यापार उपमहानिदेशालय/DGFT
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		19	MICROCRYSTALLINE PETROLEUM WAX	0.751
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.551
		23	PHENOLIC TACKIFIER RESIN	0.728
		24	INSOLUBLE SULPHUR	0.569
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.135
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.123
		28	PROCESSING ADDITIVES	0.448
		29	HOMOGENIZING AGENT	0.561
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.032
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**101.142**
6. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to be exported 3,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	22.348
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	10.024

Dilip Kumar
दिलीप कुमार DILIP KUMAR
उप महानिदेशक / Dy. DGFT
विदेश व्यापार महानिदेशालय / DGFT
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		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.586
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.541
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.425
		7	CARBON BLACK	24.504
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.036
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	16.002
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	5.025
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.467
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.178
		15	RUBBER CHEMICAL :ACCELERATOR	0.477
		16	RUBBER CHEMICAL :RETARDERS	0.049
		17	ZINC OXIDE	2.097
		18	STEARIC ACID	0.547
		19	MICROCRYSTALLINE PETROLEUM WAX	0.551
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.664
		22	PETROLEUM TACKIFIER RESIN	0.045
		23	PHENOLIC TACKIFIER RESIN	1.097
		24	INSOLUBLE SULPHUR	0.926
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.645

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उप महानिदेशक
विदेश व्यापार महानिदेशालय/DGFT
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		27	AGEING RESISTANCE CHEMICAL (HTS)	0.453
		28	PROCESSING ADDITIVES	0.197
		29	HOMOGENIZING AGENT	0.936
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.122
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**101.512**
7. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (Total Quantity to be exported 2,050,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.909
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.081
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.005
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.043
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.248
		7	CARBON BLACK	26.705

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		8	NYLON TYRE CORD FABRIC (DIPPED)	7.990
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	0.045
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.971
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.702
		14	RUBBER CHEMICAL :ANTIOXIDANTS	0.904
		15	RUBBER CHEMICAL :ACCELERATOR	0.551
		16	RUBBER CHEMICAL :RETARDERS	0.109
		17	ZINC OXIDE	1.919
		18	STEARIC ACID	1.118
		19	MICROCRYSTALLINE PETROLEUM WAX	0.804
		20	PRECIPITATED SILICA	0.139
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.730
		22	PETROLEUM TACKIFIER RESIN	0.025
		23	PHENOLIC TACKIFIER RESIN	0.524
		24	INSOLUBLE SULPHUR	0.121
		25	SILANE COUPLING AGENT	0.007
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.004
		28	PROCESSING ADDITIVES	0.481
		29	HOMOGENIZING AGENT	0.050

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उप महानिदेशक विदेश व्यापार/Dy. DGFT
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		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**98.631**
8. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel. (Total Quantity to be exported 893,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.086
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.462
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.012
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.483
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.799
		7	CARBON BLACK	23.963
		8	NYLON TYRE CORD FABRIC (DIPPED)	0.010
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.953
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.421
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.448

Ashok Kumar

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		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.381
		15	RUBBER CHEMICAL :ACCELERATOR	0.746
		16	RUBBER CHEMICAL :RETARDERS	0.022
		17	ZINC OXIDE	2.408
		18	STEARIC ACID	0.368
		19	MICROCRYSTALLINE PETROLEUM WAX	0.683
		20	PRECIPITATED SILICA	2.128
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.461
		22	PETROLEUM TACKIFIER RESIN	0.564
		23	PHENOLIC TACKIFIER RESIN	0.733
		24	INSOLUBLE SULPHUR	0.695
		25	SILANE COUPLING AGENT	0.357
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.766
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.299
		28	PROCESSING ADDITIVES	0.370
		29	HOMOGENIZING AGENT	1.405
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.076
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

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			TOTAL	**100.669**
9. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, C. Radials - Nylon and Polyester. (Total Quantity to be exported 56,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.923
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.453
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.307
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.875
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.442
		7	CARBON BLACK	29.248
		8	NYLON TYRE CORD FABRIC (DIPPED)	3.495
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	2.938
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.983
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.482
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.207
		15	RUBBER CHEMICAL :ACCELERATOR	0.632
		16	RUBBER CHEMICAL :RETARDERS	0.126

Dilip Kumar

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		17	ZINC OXIDE	1.772
		18	STEARIC ACID	0.876
		19	MICROCRYSTALLINE PETROLEUM WAX	0.828
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.124
		23	PHENOLIC TACKIFIER RESIN	0.569
		24	INSOLUBLE SULPHUR	0.240
		28	PROCESSING ADDITIVES	0.463
		29	HOMOGENIZING AGENT	0.303
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**100.907**
10. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, D. Nylon and Steel Belt. (Total Quantity to be exported 73,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	16.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.216

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		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.786
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.403
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	0.886
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.220
		7	CARBON BLACK	27.354
		8	NYLON TYRE CORD FABRIC (DIPPED)	4.039
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.058
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	5.551
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.665
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.657
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.057
		15	RUBBER CHEMICAL :ACCELERATOR	0.566
		16	RUBBER CHEMICAL :RETARDERS	0.096
		17	ZINC OXIDE	1.873
		18	STEARIC ACID	0.865
		19	MICROCRYSTALLINE PETROLEUM WAX	0.798
		20	PRECIPITATED SILICA	0.216
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.456

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		22	PETROLEUM TACKIFIER RESIN	0.089
		23	PHENOLIC TACKIFIER RESIN	0.660
		24	INSOLUBLE SULPHUR	0.452
		25	SILANE COUPLING AGENT	0.040
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.132
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.093
		28	PROCESSING ADDITIVES	0.321
		29	HOMOGENIZING AGENT	0.197
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.024
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**101.135**
11.New Pneumatic Tyres of Rubber, Other, A. Bias - Nylon, Nylon and Aramide. (Total Quantity to be exported 198,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.344
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	29.423
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.367
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.808
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	7.686

Dilip Kumar
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		7	CARBON BLACK	26.478
		8	NYLON TYRE CORD FABRIC (DIPPED)	5.970
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.099
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.620
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.513
		14	RUBBER CHEMICAL :ANTIOXIDANTS	0.923
		15	RUBBER CHEMICAL :ACCELERATOR	0.460
		16	RUBBER CHEMICAL :RETARDERS	0.087
		17	ZINC OXIDE	2.174
		18	STEARIC ACID	1.205
		19	MICROCRYSTALLINE PETROLEUM WAX	0.801
		20	PRECIPITATED SILICA	0.474
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.783
		23	PHENOLIC TACKIFIER RESIN	0.194
		24	INSOLUBLE SULPHUR	0.097
		28	PROCESSING ADDITIVES	0.702
		29	HOMOGENIZING AGENT	0.001
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020

Dilip Kumar
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		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**94.779**
12.New Pneumatic Tyres of Rubber, Other, B. Radials - Nylon and Polyester. (Total Quantity to be exported 13,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.417
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.812
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.124
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.007
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	4.460
		7	CARBON BLACK	26.787
		8	NYLON TYRE CORD FABRIC (DIPPED)	3.126
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.087
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.097
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.447
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.418
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.229
		15	RUBBER CHEMICAL :ACCELERATOR	0.592
		16	RUBBER CHEMICAL :RETARDERS	0.108
		17	ZINC OXIDE	1.910
		18	STEARIC ACID	0.844

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		19	MICROCRYSTALLINE PETROLEUM WAX	0.761
		20	PRECIPITATED SILICA	0.852
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.881
		23	PHENOLIC TACKIFIER RESIN	0.532
		24	INSOLUBLE SULPHUR	0.475
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.108
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.098
		28	PROCESSING ADDITIVES	0.523
		29	HOMOGENIZING AGENT	0.433
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.026
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**100.724**
13. Solid Rubber Tyres for Motor Vehicles. (Total Quantity to be exported 99,000.00 kgs)	100 kgs	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.235
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.016
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.243

Dilip Kumar
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		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	0.707
		7	CARBON BLACK	31.630
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.264
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.528
		14	RUBBER CHEMICAL :ANTIOXIDANTS	0.890
		15	RUBBER CHEMICAL :ACCELERATOR	0.879
		16	RUBBER CHEMICAL :RETARDERS	0.170
		17	ZINC OXIDE	2.806
		18	STEARIC ACID	1.091
		19	MICROCRYSTALLINE PETROLEUM WAX	0.026
		20	PRECIPITATED SILICA	0.954
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.510
		22	PETROLEUM TACKIFIER RESIN	0.034
		23	PHENOLIC TACKIFIER RESIN	0.350
		24	INSOLUBLE SULPHUR	0.488
		29	HOMOGENIZING AGENT	0.025
			TOTAL	**98.846**

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.**

RA may take consequential action as per Policy / Procedures

209	**Case No.:231/24/87-ALC1/2018**	Party Name: RR KABEL LIMITED	Meet No/Date:4/87-ALC1/2019	**Status: Deferred**

Dilip Kumar
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उप महानिदेशक विदेश व्यापार/Dy. DGFT
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वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

			19.06.2019	
	HQ File :01/87/050/01037/AM19/	RLA File :03/95/040/00974/AM19/	Lic.No/Date:0310826525 22.01.2019	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a) Specific name of Filler

	Case No.:232/24/87-ALC1/2018	Party Name: RR KABEL LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
210	HQ File :01/87/050/01038/AM19/	RLA File :03/95/040/00898/AM19/	Lic.No/Date:0310826526 22.01.2019	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a) Specific name of Filler

	Case No.:233/24/87-ALC1/2018	Party Name: SML FILMS LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
211	HQ File :01/87/050/01039/AM19/	RLA File :52/24/040/00080/AM19/	Lic.No/Date:5210042934 23.01.2019	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

	Case No.:387/24/87-ALC1/2018	Party Name: SASA RUBBERS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
212	HQ File :01/87/050/01193/AM19/	RLA File :24/24/040/00046/AM19/	Lic.No/Date:2410042635 24.01.2019	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

	Case No.:238/24/87-ALC1/2018	Party Name: HARTEX RUBBER PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01044/AM19/	RLA File :09/24/040/00519/AM19/	Lic.No/Date:0910067111 25.01.2019	

213 **Decision :** The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a) To indicate specific item of Import for Sl.No. 1, 2 and 8, as alternate items have been asked for against these S.Nos.
b) Complete Calculation for requirement of imported and indigenous raw materials for the manufacture of export item, indicating net content and wastage of each raw material
c) GSM of Nylon Tyre Cord Fabric dipped
d) Production of the export product viz-a-viz consumption of all the raw materials for the last three years duly certified by Chartered Accountant

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Case No.:247/24/87-ALC1/2018	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
214	HQ File :01/87/050/01053/AM19/	RLA File :02/24/040/00157/AM19/	Lic.No/Date:0210208942 29.01.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Department of Chemicals and Petro Chemicals			

	Case No.:256/24/87-ALC1/2018	Party Name: R.V.R. TECHNOLOGIES LTD,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01062/AM19/	RLA File :05/24/040/00622/AM19/	Lic.No/Date:0510409558 01.02.2019	
215	**Decision :** The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Complete calculation for requirement of raw materials for the manufacture of end product, indicating wastage claimed for all the raw materials b) Production of export item vis-a-vis consumption of all the raw materials duly certifying chartered Accountant's for the last 3 years c) Reason for increase of EPDM quantity per Kg of export, comparing to last application applied in November, 2018			

	Case No.:257/24/87-ALC1/2018	Party Name: METRO TYRES LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01063/AM19/	RLA File :05/24/040/00610/AM19/	Lic.No/Date:0510409560 01.02.2019	
216	**Decision :** The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Complete Calculation for requirement of imported and indigenous raw materials for the manufacture of export item, indicating net content and wastage of each raw material b) GSM of Nylon Tyre Cord Fabric dipped d) Production of the export product viz-a-viz consumption of all the raw materials for the last three years duly certified by Chartered Accountant			

	Case No.:267/24/87-ALC1/2018	Party Name: MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01073/AM19/	RLA File :05/24/040/00640/AM19/	Lic.No/Date:0510409584 05.02.2019	
217	**Decision :** The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) To indicate weight of export product{separately for each product} in Kg term b) To indicate import content of each input separately in the export product c) Complete calculation for requirement of raw materials giving wastage for the manufacture of export product			

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

218	**Case No.:269/24/87-ALC1/2018**	Party Name: SHRI DAKSHINESHWARI MAA POLYFABS LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/01075/AM19/	RLA File :02/24/040/00141/AM19/	Lic.No/Date:0210208959 05.02.2019	

Decision : The committee considered the case as per agenda and decided to ratify the license as under:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
PP WOVEN SACKS WITH / WITHOUT LINER	44903.050Kg	PP Woven Fabrics with/without U.V. Stabilization (2% by weight)	1.03Kg/Kg content in Export
RA may take consequential action as per Policy / Procedures			

219	**Case No.:276/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01082/AM19/	RLA File :08/24/040/00122/AM19/	Lic.No/Date:0810144519 06.02.2019	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

220	**Case No.:280/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01086/AM19/	RLA File :08/24/040/00192/AM19/	Lic.No/Date:0810144545 07.02.2019	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

221	**Case No.:281/24/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01087/AM19/	RLA File :08/24/040/00385/AM19/	Lic.No/Date:0810144547 07.02.2019	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

222	**Case No.:287/24/87-ALC1/2018**	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01093/AM19/	RLA File :03/94/040/00985/AM19/	Lic.No/Date:0310826967 11.02.2019	

Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/101/2019-TSW dated 18.06.2019, Committee decided to ratify license as under:

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EXPORT ITEM	QTY	S.No.	IMPORT ITEM	Quantity
1. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Radials - Nylon and Steel Belt. (Total Quantity to be exported 3,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.774
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.513
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.451
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.130
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.648
		7	CARBON BLACK	26.789
		8	NYLON TYRE CORD FABRIC (DIPPED)	3.872
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.095
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.767
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.726
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.559
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.105
		15	RUBBER CHEMICAL :ACCELERATOR	0.560
		16	RUBBER CHEMICAL :RETARDERS	0.111
		17	ZINC OXIDE	1.953
		18	STEARIC ACID	0.775
		19	MICROCRYSTALLINE PETROLEUM WAX	0.627

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
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Udyog Bhawan, New Delhi

		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.528
		23	PHENOLIC TACKIFIER RESIN	0.723
		24	INSOLUBLE SULPHUR	0.728
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.173
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.157
		28	PROCESSING ADDITIVES	0.320
		29	HOMOGENIZING AGENT	0.461
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.042
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**101.157**
2. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Other Bias - Nylon. (Total Quantity to be exported 17,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.463
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.998
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	7.493
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.563

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		7	CARBON BLACK	24.254
		8	NYLON TYRE CORD FABRIC (DIPPED)	10.520
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.170
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.821
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.590
		14	RUBBER CHEMICAL :ANTIOXIDANTS	0.792
		15	RUBBER CHEMICAL :ACCELERATOR	0.464
		16	RUBBER CHEMICAL :RETARDERS	0.123
		17	ZINC OXIDE	2.155
		18	STEARIC ACID	1.246
		19	MICROCRYSTALLINE PETROLEUM WAX	0.674
		20	PRECIPITATED SILICA	0.429
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.212
		23	PHENOLIC TACKIFIER RESIN	0.107
		24	INSOLUBLE SULPHUR	0.137
		28	PROCESSING ADDITIVES	0.545
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

			TOTAL	**98.326**
3. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias - Nylon. (Total Quantity to be exported 2,711,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.489
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.352
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.063
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.706
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	8.735
		7	CARBON BLACK	27.111
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.878
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.100
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.367
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.494
		14	RUBBER CHEMICAL :ANTIOXIDANTS	0.917
		15	RUBBER CHEMICAL :ACCELERATOR	0.494
		16	RUBBER CHEMICAL :RETARDERS	0.097
		17	ZINC OXIDE	1.810
		18	STEARIC ACID	1.084
		19	MICROCRYSTALLINE PETROLEUM WAX	0.836

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		20	PRECIPITATED SILICA	0.002
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.312
		23	PHENOLIC TACKIFIER RESIN	0.199
		24	INSOLUBLE SULPHUR	0.101
		28	PROCESSING ADDITIVES	0.568
		29	HOMOGENIZING AGENT	0.001
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**95.286**
4. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 3,405,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.740
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.339
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.926
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.158

KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.466
		7	CARBON BLACK	29.518
		8	NYLON TYRE CORD FABRIC (DIPPED)	2.054
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.009
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.872
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.474
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.352
		15	RUBBER CHEMICAL :ACCELERATOR	0.685
		16	RUBBER CHEMICAL :RETARDERS	0.130
		17	ZINC OXIDE	1.808
		18	STEARIC ACID	0.889
		19	MICROCRYSTALLINE PETROLEUM WAX	0.882
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.090
		23	PHENOLIC TACKIFIER RESIN	0.636
		24	INSOLUBLE SULPHUR	0.292
		28	PROCESSING ADDITIVES	0.514
		29	HOMOGENIZING AGENT	0.443
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160

KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**100.899**
5. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (Total Quantity to be exported 479,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.251
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.884
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.955
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.223
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.193
		7	CARBON BLACK	26.734
		8	NYLON TYRE CORD FABRIC (DIPPED)	4.185
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.041
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.942
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.248
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.443
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.249
		15	RUBBER CHEMICAL :ACCELERATOR	0.605

DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
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उद्योग भवन, नई दिल्ली
Udyog Bhavan, New Delhi

		16	RUBBER CHEMICAL :RETARDERS	0.111
		17	ZINC OXIDE	1.839
		18	STEARIC ACID	0.771
		19	MICROCRYSTALLINE PETROLEUM WAX	0.751
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.551
		23	PHENOLIC TACKIFIER RESIN	0.728
		24	INSOLUBLE SULPHUR	0.569
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.135
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.123
		28	PROCESSING ADDITIVES	0.448
		29	HOMOGENIZING AGENT	0.561
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.032
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**101.142**
6. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to	100 kgs			22.348

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
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be exported 3,000.00 kgs)		1	NATURAL RUBBER-SMOKED SHEETS (RSS)	
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	10.024
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.586
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.541
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.425
		7	CARBON BLACK	24.504
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.036
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	16.002
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	5.025
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.467
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.178
		15	RUBBER CHEMICAL :ACCELERATOR	0.477
		16	RUBBER CHEMICAL :RETARDERS	0.049
		17	ZINC OXIDE	2.097
		18	STEARIC ACID	0.547
		19	MICROCRYSTALLINE PETROLEUM WAX	0.551
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.664
		22	PETROLEUM TACKIFIER RESIN	0.045

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		23	PHENOLIC TACKIFIER RESIN	1.097
		24	INSOLUBLE SULPHUR	0.926
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.645
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.453
		28	PROCESSING ADDITIVES	0.197
		29	HOMOGENIZING AGENT	0.936
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.122
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**101.512**
7. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (Total Quantity to be exported 2,050,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.909
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.081
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.005
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-	1.043

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			1712 / 1723 / 1783	
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.248
		7	CARBON BLACK	26.705
		8	NYLON TYRE CORD FABRIC (DIPPED)	7.990
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	0.045
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.971
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.702
		14	RUBBER CHEMICAL :ANTIOXIDANTS	0.904
		15	RUBBER CHEMICAL :ACCELERATOR	0.551
		16	RUBBER CHEMICAL :RETARDERS	0.109
		17	ZINC OXIDE	1.919
		18	STEARIC ACID	1.118
		19	MICROCRYSTALLINE PETROLEUM WAX	0.804
		20	PRECIPITATED SILICA	0.139
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.730
		22	PETROLEUM TACKIFIER RESIN	0.025
		23	PHENOLIC TACKIFIER RESIN	0.524
		24	INSOLUBLE SULPHUR	0.121
		25	SILANE COUPLING AGENT	0.007

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		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.004
		28	PROCESSING ADDITIVES	0.481
		29	HOMOGENIZING AGENT	0.050
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**98.631**
8. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel. (Total Quantity to be exported 893,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.086
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.462
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.012
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.483
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.799
		7	CARBON BLACK	23.963
		8	NYLON TYRE CORD FABRIC (DIPPED)	0.010
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.953

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		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.421
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.448
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.381
		15	RUBBER CHEMICAL :ACCELERATOR	0.746
		16	RUBBER CHEMICAL :RETARDERS	0.022
		17	ZINC OXIDE	2.408
		18	STEARIC ACID	0.368
		19	MICROCRYSTALLINE PETROLEUM WAX	0.683
		20	PRECIPITATED SILICA	2.128
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.461
		22	PETROLEUM TACKIFIER RESIN	0.564
		23	PHENOLIC TACKIFIER RESIN	0.733
		24	INSOLUBLE SULPHUR	0.695
		25	SILANE COUPLING AGENT	0.357
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.766
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.299
		28	PROCESSING ADDITIVES	0.370
		29	HOMOGENIZING AGENT	1.405
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.076
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190

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		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**100.669**
9. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, C. Radials - Nylon and Polyester. (Total Quantity to be exported 56,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.923
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.453
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.307
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.875
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.442
		7	CARBON BLACK	29.248
		8	NYLON TYRE CORD FABRIC (DIPPED)	3.495
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	2.938
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.983
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.482

KAMLESH KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
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		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.207
		15	RUBBER CHEMICAL :ACCELERATOR	0.632
		16	RUBBER CHEMICAL :RETARDERS	0.126
		17	ZINC OXIDE	1.772
		18	STEARIC ACID	0.876
		19	MICROCRYSTALLINE PETROLEUM WAX	0.828
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.124
		23	PHENOLIC TACKIFIER RESIN	0.569
		24	INSOLUBLE SULPHUR	0.240
		28	PROCESSING ADDITIVES	0.463
		29	HOMOGENIZING AGENT	0.303
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**100.907**
10. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, D. Nylon and Steel Belt. (Total Quantity to	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	16.795

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be exported 73,000.00 kgs)				
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.216
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.786
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.403
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	0.886
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.220
		7	CARBON BLACK	27.354
		8	NYLON TYRE CORD FABRIC (DIPPED)	4.039
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.058
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	5.551
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.665
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.657
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.057
		15	RUBBER CHEMICAL :ACCELERATOR	0.566
		16	RUBBER CHEMICAL :RETARDERS	0.096
		17	ZINC OXIDE	1.873
		18	STEARIC ACID	0.865
		19	MICROCRYSTALLINE PETROLEUM WAX	0.798
		20	PRECIPITATED SILICA	0.216
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE	3.456

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			AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		22	PETROLEUM TACKIFIER RESIN	0.089
		23	PHENOLIC TACKIFIER RESIN	0.660
		24	INSOLUBLE SULPHUR	0.452
		25	SILANE COUPLING AGENT	0.040
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.132
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.093
		28	PROCESSING ADDITIVES	0.321
		29	HOMOGENIZING AGENT	0.197
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.024
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**101.135**
11. New Pneumatic Tyres of Rubber, Other, A. Bias - Nylon, Nylon and Aramide. (Total Quantity to be exported 198,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.344
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	29.423
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.367
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-	1.808

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			1500/1502	
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	7.686
		7	CARBON BLACK	26.478
		8	NYLON TYRE CORD FABRIC (DIPPED)	5.970
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.099
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.620
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.513
		14	RUBBER CHEMICAL :ANTIOXIDANTS	0.923
		15	RUBBER CHEMICAL :ACCELERATOR	0.460
		16	RUBBER CHEMICAL :RETARDERS	0.087
		17	ZINC OXIDE	2.174
		18	STEARIC ACID	1.205
		19	MICROCRYSTALLINE PETROLEUM WAX	0.801
		20	PRECIPITATED SILICA	0.474
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.783
		23	PHENOLIC TACKIFIER RESIN	0.194
		24	INSOLUBLE SULPHUR	0.097
		28	PROCESSING ADDITIVES	0.702
		29	HOMOGENIZING AGENT	0.001
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190

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		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**94.779**
12. New Pneumatic Tyres of Rubber, Other, B. Radials - Nylon and Polyester. (Total Quantity to be exported 13,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.417
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.812
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.124
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.007
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	4.460
		7	CARBON BLACK	26.787
		8	NYLON TYRE CORD FABRIC (DIPPED)	3.126
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.087
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.097
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.447
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.418
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.229
		15	RUBBER CHEMICAL :ACCELERATOR	0.592

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		16	RUBBER CHEMICAL :RETARDERS	0.108
		17	ZINC OXIDE	1.910
		18	STEARIC ACID	0.844
		19	MICROCRYSTALLINE PETROLEUM WAX	0.761
		20	PRECIPITATED SILICA	0.852
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.881
		23	PHENOLIC TACKIFIER RESIN	0.532
		24	INSOLUBLE SULPHUR	0.475
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.108
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.098
		28	PROCESSING ADDITIVES	0.523
		29	HOMOGENIZING AGENT	0.433
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.026
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		33	BLADDERS	0.020
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**100.724**
13. Solid Rubber Tyres for Motor Vehicles. (Total Quantity to be exported 99,000.00 kgs)	100 kgs	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.235

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		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.016
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.243
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	0.707
		7	CARBON BLACK	31.630
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.264
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.528
		14	RUBBER CHEMICAL :ANTIOXIDANTS	0.890
		15	RUBBER CHEMICAL :ACCELERATOR	0.879
		16	RUBBER CHEMICAL :RETARDERS	0.170
		17	ZINC OXIDE	2.806
		18	STEARIC ACID	1.091
		19	MICROCRYSTALLINE PETROLEUM WAX	0.026
		20	PRECIPITATED SILICA	0.954
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.510
		22	PETROLEUM TACKIFIER RESIN	0.034
		23	PHENOLIC TACKIFIER RESIN	0.350
		24	INSOLUBLE SULPHUR	0.488
		29	HOMOGENIZING AGENT	0.025
			TOTAL	**98.846**

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.**

RA may take consequential action as per Policy / Procedures

223	**Case No.:302/24/87-ALC1/2018**	Party Name: ALUPLAST INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01108/AM19/	RLA File :34/24/040/00305/AM19/	Lic.No/Date:3410044903 15.02.2019	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

224	**Case No.:305/24/87-ALC1/2018**	Party Name: TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/01111/AM19/	RLA File :31/83/040/00179/AM19/	Lic.No/Date:3110067321 18.02.2019	

Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/28/2019/-TSW dated 27.05.2019, Committee decided to ratify license as under:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
RUBBER GASKETS / SEALS FOR PLATE HEAT EXCHANGER (VARIOUS TYPES / GRADES)	326286Kg	RUBBER COMPOUND SHEETS / STRIPS MADE OF NITRILE / NBR C-210 / C-277 / C-281 / C-273 MADE OF EPDM E146 / E242 / E271 / E105 / E282 / E267 / E 291	499217.58Kg
RA may take consequential action as per Policy / Procedures			

225	**Case No.:306/24/87-ALC1/2018**	Party Name: PRISTINE MELAMINE LLP	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01112/AM19/	RLA File :34/24/040/00349/AM19/	Lic.No/Date:3410044905 18.02.2019	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

226	**Case No.:318/24/87-ALC1/2018**	Party Name: KEY EXPORTS,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01124/AM19/	RLA File :03/94/040/01001/AM19/	Lic.No/Date:0310827208 21.02.2019	

Decision :

The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
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a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.

b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.

c) Chemical name, Technical specifications of items proposed to be imported.

d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.

e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

	Case No.:319/24/87-ALC1/2018	Party Name: VIKAS MULTICORP LIMITED	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
227	HQ File :01/87/050/01125/AM19/	RLA File :05/24/040/00667/AM19/	Lic.No/Date:0510409751 22.02.2019	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DPIIT			

	Case No.:320/24/87-ALC1/2018	Party Name: ASHIRVAD PIPES PVT LTD	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
228	HQ File :01/87/050/01126/AM19/	RLA File :07/24/040/00270/AM19/	Lic.No/Date:0710114582 25.02.2019	
	Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case			

	Case No.:321/24/87-ALC1/2018	Party Name: GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Approved**
	HQ File :01/87/050/01127/AM19/	RLA File :03/94/040/00899/AM19/	Lic.No/Date:0310827262 25.02.2019	

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Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/01127/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
GASHARZ 5271 PHENOL FORMALDEHYDE RESIN / COLD BOX RESIN CONTAINING SOLID CONTENT 52+/-1%	1Kg	PHENOL 99.9%	0.42Kg
		PARAFORMALDEHYDE 91% +/- 2%	0.138Kg
RA may take consequential action as per Policy / Procedures			

230	**Case No.:322/24/87-ALC1/2018**	Party Name: GALA SHRINK FIT	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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HQ File :01/87/050/01128/AM19/	RLA File :03/94/040/00990/AM19/	Lic.No/Date:0310827263 25.02.2019	

Decision : The committee considered the case as per agenda and noted that RA as well as firm were requested on 12.04.2019 to provide the hard copy of the application and the same has not been received so far. Therefore, committee decided that RA and firm may be reminded in this regard and deferred the case

	Case No.:1/25/87-ALC1/2018	Party Name: RATHNA PACKAGING INDIA PVT.LTD,	Meet No/Date:4/87-ALC1/2019 19.06.2019	**Status: Deferred**
	HQ File :01/87/050/01198/AM19/	RLA File :07/24/040/00271/AM19/	Lic.No/Date:0710114590 27.02.2019	
231	**Decision :** The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product. f) Details of indigenous input g) Wastage at each stage of manufacturing			

Meeting ended with a vote of thanks to the Chair.

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Dilip Kumar

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उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi